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**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 11/2023
IN
ORIGINAL APPLICATION NO.89/2021**

IN THE MATTER OF:

Varun

... Applicant

Versus

Govt. of NCT of Delhi & Ors.

... Respondents

I N D E X

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FILED BY:

NEW DELHI

DATED: 04.12.2025

(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

E.A. No. 11/2023

IN

Original Application No. 89/2021



IN THE MATTER OF:

Varun

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

**FURTHER AFFIDAVIT ON BEHALF OF THE CHIEF
SECRETARY, GOVT. OF NCT OF DELHI IN COMPLIANCE
WITH ORDER DATED 10.09.2025**

Most Respectfully Showeth:

I, Rajeev Verma S/o Sh. Shyam Singh Verma aged about 59 years, presently posted as Chief Secretary, GNCTD, having my office at Delhi Secretariat, New Delhi, do hereby solemnly affirm and declare as under:

1. That the present affidavit is being filed in compliance of order dated 10.09.2025 passed by this Hon'ble Tribunal whereby it was directed

“Learned Counsel appearing for the GNCTD has prayed for four months' time to file the complete report. The paragraph 4 of the above reply states that the DJB is in the process of finalising a comprehensive notification on the ground water usage. The DJB is directed to finalise the notification as expeditiously as possible preferably within six weeks.

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IN NOTARY REGISTER



“Let the further report by the Chief Secretary, GNCTD and the CEO, DJB be filed at least one week before the next date of hearing.”

2. Earlier, an affidavit dated 08.09.2025 had been filed by the Chief Secretary, GNCTD, apprising the Hon'ble Tribunal of the ongoing inter-departmental action and seeking four months' time for completion of the comprehensive enquiry mandated vide paragraph 26 of the order dated 29.01.2025. It was informed that a meeting was convened on 22.04.2025 under the Chairmanship of the Chief Secretary, in reference to the order dated 29.01.2025 wherein it was *inter alia* decided that: -
 - i. Revenue department would submit a report on the enquiry conducted in response to UO note dated 12.03.2025 sent by the Department of Environment in reference to order dated 29.01.2025 and furnish information on the total number of illegal borewells & quantum of Environmental Damage Compensation (EDC) imposed, with status of EDC recovery and action taken on non-compliance, and action taken regarding fixing of responsibility to the disclosure under VDS.
 - ii. Delhi Jal Board would furnish details of ground water extracting charges imposed on hotels/ guest houses in Paharganj area.
3. That in pursuance of above and directions given by this Hon'ble Tribunal on 10.09.2025, a series of inter-departmental meetings were further convened by the Revenue Department on 09.10.2025, 30.10.2025, 04.11.2025, 26.11.2025 and 02.12.2025 with

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representatives from the Delhi Jal Board (DJB) and Delhi Pollution Control Committee (DPCC).

The minutes of the meetings are annexed at **Annexure-I** colly.

4. The interim details provided by the Revenue Department are as follows:

(a) The Delhi Jal Board has furnished the details of officers posted in the area of Paharganj, wherein these hotels are situated, since 2014-15 vide letter dated 02.09.2025 (copy already in record). The exact role of officers is being examined in the enquiry process.

(b) That DPCC, vide letter dated 27.07.2025, informed that interim Environmental Damage Compensation (EDC) has been imposed on 441 hotels/guest houses at the rate of ₹1,00,000/- per unit (commercial/institutional use) as per F. No. DPCC/MS/OA No.25/2020/270 dated 09.07.2020.

(c) Subsequently, vide communication dated 28.11.2025, DPCC has informed that ₹4.32 crore has been recovered towards interim EDC and recovery notices for the balance amount of ₹18 lakh have been issued.

A copy of the DPCC communication dated 26.11.2025 is annexed as **Annexure-II**.

A copy of the recovery notices sent on 24.11.2025 and again on 02.12.2025 are annexed as **Annexure-III**

(d) DJB vide letter dated 03/12/2025 submitted the following: -

i. Delhi Jal Board (DJB) is already providing regular water supply in the Hotels/Guest House and collecting water bills and

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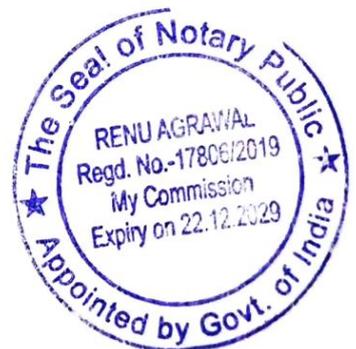
sewerage maintenance charges as per DJB norms from the Hotels/Guest Houses, wherever applicable. Hotels/Guest houses have water and sewer connections for that purpose and have water meter installed for that.

ii. Further, against extraction of water by borewells, DJB has also been collecting additional sewerage charges from this hotels @ ₹2,000 per month (in slab of 0 to 50 rooms as per room capacity in accordance with Delhi Water Board Act, 1998 and Delhi water & sewer tariff and metering regulation of 2012), since 2015 till date. A total sum of Rs. 6.36 Crore has already been collected and collection proceedings against the remaining defaulting units have been initiated by the DJB.

iii. In addition to the water charges levied on piped water supply, Water Cess on borewell/tubewell @ ₹1,670 per month amounting to ₹24.42 lakhs upto the year 2020 was also collected as per DJB Office Order No. DJB/DOR/Creating Separate Head/2015/7963 dated 08.07.2015. However, the same was stopped as per DJB Office Order No. DJB/DOR/166/2020/6277 dated 17.11.2020 in view of abolition of Cess Act citing latest guidelines of CGWA. After that there was no provision of water cess/tariff or charges on borewell extracted ground water.

iv. Further, the ground water extraction has been assessed on the basis of water meters installed on borewells in 22 hotels / guest houses. The discharge reading has been taken for these 22 borewell meters. According to discharge readings and no. of rooms per hotel, the calculation of the extracted water is being done by DJB, which will be provided by DJB within two weeks' time.

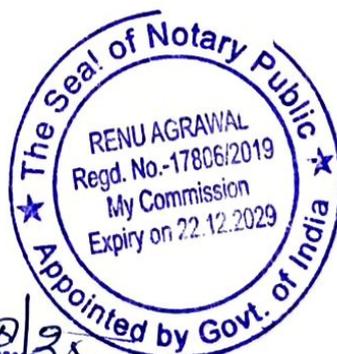
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A copy of the DJB letter dated 03.12.2025 is annexed as **Annexure-IV**.

5. Since this matter involves multiple departments like Revenue, DJB, Environment and DPCC, a detailed enquiry is being conducted at the level of Divisional Commissioner (Revenue Department) to examine the quantity of ground water extracted, amount of loss to the Exchequer and roles of officials who are/were responsible for such unregulated withdrawal of water and for whose dereliction of duty, such illegality has taken place and take appropriate action against those officers/officials (if any), as permissible under law.
6. Necessary records and the roles of the officials involved are being examined in the enquiry. The comprehensive report will be filed after completion of the enquiry, to fix the responsibility of the officers/officials, who are/were responsible for such unregulated withdrawal of water and for whose dereliction of duty, such illegality has taken place and take appropriate action against those officers/officials (if any), as permissible under law. The enquiry is at advanced stage and is expected to be completed within one month.
7. That, in the light of the above, the Hon'ble National Green Tribunal may be pleased to take the present affidavit on record as a further compliance report in terms of the order dated 10.09.2025 and permit six weeks' time to file the final enquiry report towards compliance of the direction of this Hon'ble Tribunal in the matter.



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DEPONENT

VERIFICATION:

Verified at New Delhi on this 4th day of December, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge based on records and information received and believed to be true and correct. No part of it is false and nothing material has been concealed therefrom.


DEPONENT

**ATTESTED****NOTARY PUBLIC
DELHI (INDIA)****- 4 DEC 2025**

SL. No.. 2238/25
.....
IN NOTARY REGISTER

Annexure- I



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,

FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4519

Dated:22.10.2025

MINUTES OF THE MEETING

A meeting was held on 09.10.2025 in the Conference Hall, Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi &Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
2. Sh. G. Sudhakar, D.M. (Central), Revenue Department
3. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
4. Sh. Deepak Pundir, SDM (HQ), Revenue Department
5. Sh. S.K Dahiya, C.E., Delhi Jal Board
6. Sh. V.P Yadav, S.E, Delhi Jal Board
7. Sh. Rajiv Gupta, S.E, Delhi Jal Board
8. Sh. K. N. Ojha, E.E., Delhi Jal Board
9. Sh. Ankit Tomar, A.E.E., DPCC

1 The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*
25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.*
26. *Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the*

officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.

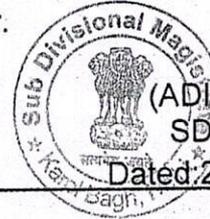
2 It was further discussed in compliance of the above direction an affidavit was filed by the Worthy Chief Secretary. Subsequent to it, Hon'ble NGT vide order dated 09.09.2025 has directed to file compliance affidavit before NDOH.

3 It was further discussed that the Delhi Jal Board has submitted a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15. The list will include everyone from Meter Reader to Superintendent Engineer of Delhi Jal Board.

4 It was discussed that the Delhi Jal Board has sent a letter dated 02.09.2025 on the subject however the replies of the Delhi Jal Board are not complete and clear hence detailed and consistent replies to be furnished.

5 It was further decided that next meeting to be held in the Chairmanship of DC (HQ) along with officials of Delhi Jal Board for comprehensive discussions so that the order of Hon'ble NGT may be complied with.

6 The meeting was concluded with thanks to the Chair.



AK
22/10/2025
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

Dated: 22.10.2025

File No. DC/C/2025/4519

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. The Chairman, DPCC, 6th floor, B wing, Delhi Secretariat, I P Estate, Delhi



AK
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

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OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4579

Dated: 04.11.2025

MINUTES OF THE MEETING

A meeting was held on 30.10.2025 under the chairmanship of DC HQ Sh Sanjiv Mittal IAS in Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
2. Sh. Aditya Kumar Jha, SDM (Karo! Bagh), Revenue Department
3. Sh. Deepak Pundir, SDM (HQ), Revenue Department
4. Sh. V.P Yadav, S.E, Delhi Jal Board
5. Sh. Rajiv Gupta, S.E, Delhi Jal Board

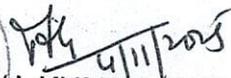
1 The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*
25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.*
26. *Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as*

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permissible in law and submit the action taken report before the Tribunal within three months.

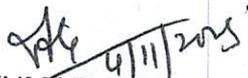
- 2 It was further discussed in compliance of the above direction, an affidavit was filed by the Worthy Chief Secretary. Subsequent to it, Hon'ble NGT vide order dated 09.09.2025 has directed to file compliance affidavit before NDOH.
- 3 It was further discussed that the Delhi Jal Board has submitted a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15.
- 4 It was further discussed that following documents may be furnished by DJB in next meeting
 - a The letter DO letter DJB /M(W5)2015 /F-10/2010 dated 30.09.2015 in referred in letter dated 06.10.20215 of Divisional Commissioner
 - b The minutes of the meeting of committee constituted in compliance of the direction of Hon NGT in OA 108/20213 dated 03.09.2013 as referred in the meeting in the DO letter dated 06.10.2015 .of Div Commissioner
 - c Notifications of DJB pertaining to year 2010,2012,2015
 - d Status of service /Date of retirements of Officer referred in the DJB Letter dated 02.09.2025
- 5 It was further decided that next meeting to be held on Tuesday 4/11/2025 in the Chairmanship of DC (HQ) along with officials of Delhi Jal Board for comprehensive discussions so that the order of Hon'ble NGT may be complied with.
- 6 The meeting was concluded with thanks to the Chair.


 (ADITYA KUMAR JHA)
 SDM (KAROL BAGH)
 Dated: 04.11.2025

File No. DC/C/2025/4579

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.


 (ADITYA KUMAR JHA)
 SDM (KAROL BAGH)

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OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4588

Dated:17.11.2025

MINUTES OF THE MEETING

A meeting was held on 04 11.2025 under the chairmanship of DC HQ Sh Sanjiv Mittal IAS in Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi &Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
2. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
3. Sh. Deepak Pundir, SDM (HQ), Revenue Department
4. Sh. Rajiv Gupta, S.E, Delhi Jal Board
5. Sh K N Ojha ,EE, Delhi Jal Board

1 The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*
25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.*
26. *Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as*

permissible in law and submit the action taken report before the Tribunal within three months.

2 It was further discussed in compliance of the above direction; an affidavit was filed by the Worthy Chief Secretary. Subsequent to it, Hon'ble NGT vide order dated 09.09.2025 has directed to file compliance affidavit before NDOH.

3 It was further discussed that the Delhi Jal Board has submitted a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15.

4 Delhi Jal Board has furnished following documents in the pursuance of minutes of the meeting dated 30.10.2025.

- i) The DO letter DJB /M(W5)2015 /F-10/2010 dated 30.09.2015 issued by DJB
- ii) The minutes of the meeting of committee constituted in compliance of the direction of Hon NGT in OA 108/20213 dated 03.09.2013
- iii) Notifications of DJB issued on the subject matters over the years

5 It was further decided DJB will submit a detailed and comprehensive reply on urgent basis so that the report may be finalized and the order of Hon'ble NGT may be complied with.

6 The meeting was concluded with thanks to the Chair.



Aditya
17/11/25
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

File No. DC/C/2025/4588

Dated: 17.11.2025

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. D.C. (HQ), Revenue Department, 5 Sham Nath Marg, GNCTD, New Delhi-110054.



Aditya
17/11/25
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

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OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,

FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4712-16

Dated: 27/11/2025

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MINUTES OF MEETING

A meeting was held on 26.11.2025 under the chairmanship of DC HQ Sh Sanjeev Mittal, IAS in Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, DC (HQ), Revenue Department
2. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
3. Sh. K N Ojha, EE, Delhi Jal Board
4. Sh. Shrawan Gupta, AE, DJB

1. The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 10.09.2025-

Learned Counsel appearing for the GNCTD has prayed for four months' time to file the complete report. The paragraph 4 of the above reply states that the DJB is in the process of finalising a comprehensive notification on the ground water usage. The DJB is directed to finalise the notification as expeditiously as possible preferably within six weeks.

Let the further report by the Chief Secretary, GNCTD and the CEO, DJB be filed at least one week before the next date of hearing.

2. The following points were discussed during the meeting:

- 1) DJB has stated in the reply that Divisional Commissioner had issued instructions to all District Magistrates, ADMs and SDMs that tubewells voluntarily declared under the VDS were not to be sealed, in view of the recommendations of the Committee constituted pursuant to the Hon'ble Tribunal's order dated 03.09.2013 in O.A. No. 108/2013. Since the Committee did not recommend punitive action against such VDS tubewells, no sealing or prosecution was undertaken anywhere in Delhi, including Paharganj and Karol Bagh. However the said instruction of Divisional Commissioner was issued in the pursuance of letter dated 30/09/2014 issued by CEO, DJB wherein CEO, DJB has intimated to Divisional Commissioner and all DCs regarding the same in view of the

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- recommendations of the Committee constituted pursuant to the Hon'ble Tribunal's order dated 03.09.2013 in O.A. No. 108/2013.
- 2) Further DJB has stated Water meters can only be installed on legally approved borewells cleared by the District Level Advisory Committee (DLAC). As VDS tubewells do not acquire legal status unless approved by the DLAC, DJB could not have installed meters on such units however in accordance with 2010 notification and Subsequent SoP, SE/EE DJB was the Member Secretary. No record is available which may prove the efforts made by SE/EE DJB to submit the facts before DLAC for regulating illegal borewells.
 - 3) The DJB has further stated that it has been levying and collecting additional sewerage charges and water cess from hotels and guest houses calculated on the basis of their respective room capacities in accordance with the applicable revenue norms and established procedures. An amount of Rs 6.36 Cr has already been realised under this mechanism. **It was requested that DJB must furnish year wise levy and collection of additional sewerage charges and water cess from hotels and guest houses.**
 - 4) DPCC may be asked to furnish the updated details of EDC /Interim EDC recovered in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi &Ors.
 - 5) Environment Department may furnish the status of policy decisions made so far in view of the recommendations of the Committee constituted under the chairmanship of Secretary Environment pursuant to the Hon'ble Tribunal's order dated 03.09.2013 in O.A. No. 108/2013

The meeting was concluded with thanks to the Chair.



Aditya
27/11/2025
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

File No. DC/C/2025/ 4712-16

Dated: 27/11/2025

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. The Secretary, Environment Department GNCTD, Delhi Secretariat, IP Estate Delhi
4. DC (HQ), Revenue Department, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
5. Member Secretary, DPCC, Delhi Secretariat, IP Estate Delhi

Aditya
27/11/2025
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)



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OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4762

Dated: 03/12/25

MINUTES OF THE MEETING

A meeting was held on 02.12.2025 under the chairmanship of Secretary Revenue cum Divisional Commissioner, at Conference Hall of Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh Kaushal Raj Sharma IAS, CEO Delhi Jal Board -Through VC
2. Sh. Sanjeev Mittal, IAS, D.C. (HQ), Revenue Department
3. Sh G Sudhakar IAS, DC Central Revenue Department
4. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
5. Sh Deepak Pundir, SDM (HQ), Revenue Department
6. Sh Rajeev Gupta, SE, Delhi Jal Board
7. Sh K N Ojha, EE, Delhi Jal Board
8. ShShrawan Kumar Gupta, AE, Delhi Jal Board
9. ShHarshit, JE, DPCC

At the outset, Secretary Revenue cum Divisional Commissioner welcomed the officers present.

1. The Deputy Commissioner HQ presented details on Hon'ble NGT order dated 29.01.2025 and action required to be taken by stakeholder departments i.e. DJB, Environment, Revenue and DPCC.
 - (i) In the order dated 29.01.2025 passed by Hon'ble Tribunal it was directed

Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three month

- 1348
- (ii) DC HQ further informed that as recorded in the Minutes of Meeting (MoM) held on 21.04.2014 under the chairmanship of the Secretary (Environment), a draft notification regarding installation of water meters on borewells/tubewells was to be issued after due approval, by the Environment Dept. However, it seems that the said draft notification has not been approved and needs clarification from the Environment Department.
- (iii) It was further discussed that as per the Notification of 2010 and SoP regarding regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells, the Dy. Commissioners were nominated as Chairman District Level Advisory Committee and Superintendent Engineers/area EE DJB were designated as member Secretary of the Committee. It was mandated to DJB officials to recommend the case, based on the facts on the ground, to the concerned Deputy Commissioner (Revenue) of the revenue area who shall issue orders in the light of the recommendations of Executive Engineer of the Competent Authority and the Advisory Committee
- (iv) The DJB has furnished the details of officials posted in the area since 2014 however the exact role and responsibilities of officials of DJB in dealing with the instant issues has not been furnished. It is necessary to confirm the role of various levels of DJB official to fix responsibility in the instant case
- (v) It was earlier decided that the Delhi Jal Board will calculate the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels and recover the charges from them; w.e.f. the year 2014-15. This list will be prepared each hotel wise and the amount calculated to be recovered from each of them. However, the volume of such illegally extracted ground water is yet to be furnished by the DJB.
- (vi) It was decided that the DPCC will calculate the Environment Damage Charge on the Hotels/Guest Houses, who are drawing water illegally. The DPCC has conveyed that due to non-availability of information (power of pump, diameter and depth of borewells, number of operational days, quantity of water extracted etc. which is still awaited from DJB. Lump sum interim EDC of Rs. 1,00,000/- (Rupees one lakh only) for commercial/institutional usage as per the existing order has been imposed by DPCC on 441 Hotels/Guest Houses. DJB may furnish such details to DPCC

2. CEO, Delhi Jal Board informed the following:

- (i) The issue of VDS was discussed in the Minutes of Meeting (MoM) held on 21.04.2014 under the chairmanship of the Secretary (Environment) (committee constituted by Hon NGT). Total approx. 11000 applications were submitted in voluntary disclosure. DJB was nodal department to collect the Voluntary Disclosure applications, however no final policy decision regarding VDS has been conveyed by the Environment Department.

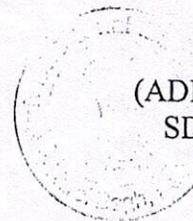
1349

- (ii) Subsequent to above MoM, a notification regarding installation of water meters on borewells/tubewells was required to be issued but no such notification has been issued till date and DJB is only the executing agency.
- (iii) With regards to the calculation of the quantity of such illegally extracted ground water by all Hotels/Guest Hotels to recover the charges from them, w.e.f. the year 2014-15, detailed survey is going on and will be completed within 15 days and due amount will be recovered.
- (iv) With regards to fixing of responsibility, the details of role and responsibilities of the officials posted in the area will be furnished by DJB

After detailed deliberations, the following decisions were taken by the Chair-

- (i) Detailed survey regarding calculation of the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels to recover the charges from them, w.e.f. the year 2014-15 will be completed within 15 days and recovery will be initiated in accordance with norms.
- (ii) Regarding fixing responsibilities in instant matter, the exact role of officials/Engineers of DJB to be furnished by DJB.
- (iii) The DPCC to submit a report on environmental damage in accordance with the direction of Hon'ble NGT within one week.
- (iv) DJB will provide necessary data to DPCC regarding finalisation of EDC
- (v) A Meeting may be convened with Secretary Environment regarding the status of Borewell policy and status of policy decisions made so far in view of the recommendations of the Committee constituted under the Chairmanship of Secretary Environment pursuant to the Hon'ble Tribunal's order dated 03.09.2013 in O.A. No. 108/2013

The meeting concluded with thanks to the Chair.



T60
3/12/25
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

File No. DC/C/2025/ 4762

Dated: 3/12/2025

Copy to:

1. PA to the Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. PS to the Secretary Environment GNCTD
3. PS to the Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
4. D.C. (HQ), Revenue Department, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
5. DM Central, Revenue Department, GNCTD
6. Member Secretary, DPCC



ADITYA KUMAR (JHA)
SDM (KAROL BAGH)

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Annexure- II

Hon'ble NGT Matter
By Speed Post/E-Mail

F.No. DPCC/CMC-VII/ O.A. No. (89/2021)/EA No. (11/2023)/7285-87 Dated: 28-11-2025

To,

The SDM (Karol Bagh),
Flatted Factory Complex,
Jhandewalan, New Delhi - 110005

Sub: - Details of the Hotel/Guest House owners who have deposited the Environmental
Damage Compensation with DPCC (in matter of Varun Vs GNCTD& Ors)

Ref: - Letter vide F.No. DC/C/2025/4717 dated 27.11.2025

Sir,

This refers to your letter of even number dated 27.11.2025. Details of Hotels/Guest Houses who have deposited interim EDC/not deposited interim EDC/partially deposited interim EDC as on 27.11.2025 are as follows:-

- Total No. of Hotels Guest Houses on which interim EDC was imposed -441
(List enclosed as Annexure -A)
- No. of Hotels deposit interim EDC partially -04 (List enclosed as Annexure -B)
- No. of Hotels not deposited interim EDC – 13 (List enclosed as Annexure -C)
- No. of Hotels deposited interim EDC – 424 (List enclosed as Annexure -D)
- Amount of EDC imposed – Rs. 4,50,00,000 (Rupees four crores fifty lakh only)
- Amount of EDC received – Rs. 4,32,00,000 (Rupees four crores thirty two lakh only)
- Amount of EDC not recovered yet – 18,00,000 (Rupees eighteen lakh only)

This issues with the approval of the competent authority, DPCC.

Enclosures:

Annexure A, B, C and D

Yours sincerely

Ajeeta Dayal
Agrawal

Digitally signed by
Ajeeta Dayal Agrawal
Date: 2025.11.28
13:11:41 +05'30'

Ajeeta Dayal Agrawal
AD, CMC – VII

Copy to:-

1. CEO, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi- 110055
2. District Magistrate (Central), 14, Daryaganj, New Delhi - 110002

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 1 | MOURYA DX. 9919 TO 9923 Gali No.5, Multani Sadar Thana Road (Desh Road), Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 2 | EURO G. H. (EARLIER USA-1) 9057 & 9060/1 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | — |
| 3 | TORONTO 10072-76, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 4 | OXFORD INTERNATIONAL 8940, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 5 | DELHI MAHARASHTRIYA SAMAJ 10085 Multani Dhanda D.B Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 2 | 2,00,000 | 2,00,000 |
| 6 | ROSSETTE 8708, D.B.G. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 7 | TODAY INTERNATIONAL 3/11 D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 8 | SINGH EMPIRE 8710 .Gupta Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 9 | OM INTERNATIONAL 7/7, Deshbandhu Gupta Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 10 | DURGA INTERNATIONAL 8715, Desh Bandhu Gupta Road Paharganj, Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 11 | AMAN GUEST HOUSE 4/5, D.B. Gupta Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 12 | LE-ALFANSO 4/4 DB Gupta Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 13 | THE SILICON INTERNATIONAL PLOT NO.4/6 (8748/1) D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 14 | DE-HOCKS DX. 8/7, D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 15 | CLASSIC PALACE 8678, A.K. Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 16 | GEESONS PLOT NO. 65, D.B.G.Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 17 | MILAN DX 9012-14, D.B.G Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 18 | STEP INN GOLD INTERNATIONA 2/3, D.B. Gupta Road, Paharganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 19 | CITY STAR 8718, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 20 | THE PEARL 8721/1, DBG Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 21 | MEM INTERNATIONAL 2154 (8/3), DBG Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 22 | KUMAR PALACE 8992 D.B.G. Road, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 23 | STEP INN INTERNATIONAL DX. 3/6, D.B.G. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 24 | THE SHIPRA INTERNATIONAL 8596, D.B. Gupta Road Near Shiela Cinema, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 25 | MAHARAJA CASTLE 3188, Gali No.1, Sangatrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 26 | PALM DOR [MAPLE INN] 8595/1, DBG Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 27 | DIAMOND 3056/57, Gali No 1, Chuna Mandi, Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 28 | DELHI 55 8703-8706 A, D.B.G, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 29 | METRO INN 3044/1, Chuna Mandi, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 30 | BRIGHT 3754-56, Ram Nath Patwa Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 31 | DELHI HEART 3738 Dariba Pan, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 32 | NEW LIKE (DX) 3084-A Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 33 | MILLENIUUM 2000 3695 Dariba Pan, Near New Delhi Railway Station (Opp. Shi), Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 34 | SUNRISE DX. 3738 Ramnath Patwa, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 35 | CAMA GUEST HOUSE 3037, Chnuna Mandi Rajgurau Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 36 | DHAWANI PALACE 3202 Gali Dispensary Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 37 | ASHWANI LODGE 8696-8699 Desh Bandhu Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 38 | CHAMAN GUEST HOUSE 3736 Dariba Pan, Pahar Ganj Central District New Delhi-110055 (Hotel Aman Imperial) | 1 | 1,00,000 | 1,00,000 |
| 39 | GREAT SHIVA DX 2869 Bazar Sangatrashan Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 40 | SHIVAM PALACE 3174 Sangtrashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | — |
| 41 | STAY WELL 3499, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 42 | MONIKA GUEST HOUSE 3427, Desh Bandu Gupra Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 43 | AMBA DX. 3437 Dariba Pan D.B. Gupta Road, Central District, Delhi :-110055 | 1 | 1,00,000 | 1,00,000 |
| 44 | ANCHAL GUEST HOUSE 2923 Gali No.4 Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 45 | SIDHARTHA TOURIST LODGE 3428, D.B.G, Gupta Road Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 46 | SEFALI DELUXE 2993, Gali No.2, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 47 | GRAND PLAZA 3429-3434, D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 48 | PASH 2958 Bhagat Singh ST. No-2 Chunna Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 49 | ASHOKA CASTLE GUEST HOUSE 2952-53-54/XV Banke Bihari Mandir Marg Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 50 | PARADISE DX. 3518 Dariba Pan (Opp. Shiela Cinema) Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 51 | ARJUN DX. 2977/3 Chuna Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 52 | AVTAR 3425 D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 53 | CITY HEART 2798, Raj Guru Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 54 | REVELS PLUM PLOT NO.7 D.B.G. Road, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | - |
| 55 | RACHNA TOURIST LODGE 8510 Kashan Road, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 56 | VENUS DX 3423 Hari Mandir Marg, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 57 | EXPRESS-66 Plot no. 2, (2nd, 3rd & 4th Floor), DBG Road, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 58 | EMPORIO 3422A, Gali Hari Mandir, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 59 | PEACE POINT 8681/D.B.G. Road Near ST. Anthony School Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 60 | SHANGRILA 8694-A D.B.G Road Pahar Ganj, Central District New Delhi:-110055 (Hotel Nasa Inn) | 1 | 1,00,000 | 1,00,000 |
| 61 | RADHA KISHAN 8913, Gali No.-2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 62 | MINI YES PLEASE 2026/7, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 63 | VOLGA INTERNATIONAL 3246 Gali School Wali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 64 | VINAYAKA INN 8881/2 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 65 | SAI MAHAL INTERNATIONAL 9064-68 Ali No.2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 66 | THE LE GRAND GUEST HOUSE 2031-2033 Gali No.7 Chitra Gupta Road Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 67 | AARTI PALACE 8923/2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 68 | SUZI INTERNATIONAL 8483, Arya Nagar, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 69 | SPLASH 8332-36 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | – |
| 70 | SHRI LODGE GANPATHI DHARA 2012-13/7 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 71 | RANGOLI DELUXE 8880-8881 Street No 2, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 (Hotel Le-Orange) | 1 | 1,00,000 | 1,00,000 |
| 72 | INDIA INTERNATIONAL SITARE 2024/7 Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 (Hotel Amar International) | 1 | 1,00,000 | 1,00,000 |
| 73 | LAL HAVELI 8892-95 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 2 | 2,00,000 | 1,00,000 |
| 74 | TUSHAR CONTINENTAL 2677, Gali No. 8, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 75 | DADA COTTAGE 2690-91,2696,2701, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 76 | REPOSE VILLA 2059/60, Gali No. 8, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 77 | METRO PLAZA 2691-95, Chuna Mandi, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 78 | ANCHAL DX. 1951 Gali No. 9 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 79 | MAHALAXMI GUEST HOUSE 2682/8 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 80 | VENUS INTERNATIONAL 1925-27 Gali No. 10 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 81 | CHANDER PALACE GUEST HOUSE 2689/8 Raj Guru Road Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 82 | DE HOLIDAY INN 2218, Raj Guru Road, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 83 | SAHIL DX. 8216/6 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 84 | TOPAZ 9140-41, Gali No. 3, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 85 | SNOW WHITE GUEST HOUSE 2434-35 Tilak Gali Raj Guru Road Chuna Mandi, Pahar Ganj, Ncentral District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 86 | CORNER POINT 8210/13-A, Multani Dhanda, A.K Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 87 | AMAN INN 7/3, DB Gupta Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 88 | ANAND 2542-44 Rajguru Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 89 | INDIA CONTINENTAL 9143/3 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 90 | DELHI CONTINENTAL 8218-19 Gali No. 6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 91 | SAYA DX. GUEST HOUSE 2213 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 92 | MOHAK PALACE DX. 9132/3 Multani Dhanda Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 93 | DELHI DARSHAN 8230/6 Arakashan Road, Central District, Pahar Ganj, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 94 | NEW HINDUSTAN INTERNATIO 2503, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 95 | JYOTI MAHAL 2488-90, Nalwa Gali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 96 | U.S.A. 9303 I No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 97 | WOOD LAND 8235/6 Multani Dhanda, Gali No.6, A.K. Road, Paharganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 98 | SUN VILLAGE 2508-2512 Nalwa Gali Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 99 | J.R. INTERNATIONAL 9306/6, A.K. Road Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 100 | MILAN CONTINENTAL 8190/06, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 101 | RELAX INTERNATIONAL 8225/6, Arakashan Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 102 | INDIA INTERNATIONAL DX. 2485-87, Nalwa Street, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 103 | U.K. GUEST HOUSE 9270-71/6 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 104 | VIN INN T-2565, Opp Nalwa Gali, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | — |
| 105 | DREAMLAND DX. 8186/6 Multani Dhanda Gali No. 6 Arakashan Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 106 | MAHARAJA CONTINENTAL 8194-96/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 107 | DEWAN PLACE 8220/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 108 | HINDUSTAN INTERNATIONAL 8220-A Arakasha Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 109 | OASIS 8233,34/6 Multani Dhanda Arakashan Road Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 110 | GRAND GODWIN 8502/41 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 111 | SURYA PLAZA 2471, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 112 | LEGEND INTERNATIONAL 8525, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 113 | KRISHNA DX. 43, Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 114 | PRIME BALAJI DELUXE 8574 Arakashan Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 115 | KRISHNA GUEST HOUSE 45, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 116 | CHAND PALACE 54 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 117 | SOHANA PALACE 2307-8-9, Chuna Mandi, Pahar Ganj Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 118 | SHRI VINAYAK 7813-14 & 7840, Saran Building Ram Nagar Main Qutabn Road Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 119 | CABANA 2313, Laxmi Naryan Street Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 120 | LE BENZ 2222-2225, Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 121 | SHANTI VILLA 2466-67, Nalwa Gali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 122 | AJANTA GUEST HOUSE 8647 Arankashan Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 123 | MAJORS DEN GUEST HOUSE 2314(16-17) Lakshmi Narain Street behind Imperial Cinema, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 124 | GODWIN LODGE 8501/15 Arakashan Road, Ram Nagar Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 125 | PALLVI PALACE 8572 Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 126 | BABA DX. 7784-7788 7792-7795 Arakashan Road Ram Nagar, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 127 | CHANCHAL DX. 8575 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 128 | CHANCHAL CONTINENTAL 8524 Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 129 | YUVRAJ DELUX 38, Arakasar Road, Ram Nagar Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 130 | PEARL PLAZA 2348/2350 Rajguru Road, Chuna Mandi, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 131 | KELSON DX 2261-67 Ajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 132 | VIRAT TOURIST LODGE 2342-2347 Rajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 133 | SAHIB GUEST HOUSE 7779/XV, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 134 | PUSHPAK PALACE 8568, Ram Nagar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 135 | SAINA INTERNATIONAL 2324 & 2471, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 136 | BLOOM ROOMS (A UNIT OF IM) PLOT NO. 6&7, 8591 Main Qutab Road, Arakashan Road Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 137 | RISHI GUEST HOUSE 76-76A (Municipal No.7764-7765) Ram Nagar, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 138 | KRISHNA COTTAGE 1750-51, Laxmi Narayan Street Chuna Mandi, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 139 | HOSTEL CHECK MATE 5, Arakashan Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 140 | MERRY GOLD 1623-24, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 141 | ROXY DX 2261-64 Rajguru Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 142 | RAMA INN (M/S DELHI PAPER) & 4, A.K Municipal No.8539 Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 2 | 2,00,000 | 2,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 143 | The Mount shiva DX. Lodge, 8531 to 8534(5) Arakshan Road, Ram Nagar , Pahar Ganj Delhi-110005 | 1 | 1,00,000 | 1,00,000 |
| 144 | NANCY 7779 Ram Nagar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 145 | GEET DX. 8569-70 Avakashan Road Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 146 | MAYA COTTAGE 8633-45, A.K. Road, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 147 | K.G.PALACE XV/1656-57 Plot No.4, Khasara No.561/4, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 148 | STAR PLAZA 5158 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 149 | DELHI EMPIRE DX. 8678 Kashan Road Ram Nagar, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 150 | NATRAJ YES PLEASE 1665 & 1750, Laxmi Narain Gali Chuna Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 151 | KRISHNA PLAZA Plot No. 1, Block No. 80-A, Main Bazar Krishna Market, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 152 | RAJ VILLA 1719, 1720, 1728 & 1729, Pratap Gali Chuna Mandi, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 153 | BLUE PEARL GUEST HOUSE 8653-8664, Ground Floor Arakashan Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 154 | AMAR 1647-48, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 155 | LUVKUSH INTERNATIONAL 2279(1/2), 2280-81, Rajguru Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 156 | HERITAGE INN 2373-74-75, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 157 | RATTAN DEEP LODGING HOUSE 7864/3A-J-7879, A.K. Road, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 158 | BLESS INN 2339/41 Rajguru Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 159 | METROPOLIS 15 Krishna Market, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 160 | SAI PALACE 22, Krishna Market, Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 161 | ROYAL RESIDENCY DELUXE 2361,2362,2363, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 162 | SURYA INN 7875, Arakashan Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 163 | SUN INTERNATIONAL 7875-79, Arakashan Raod Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 164 | ARYA TOURIST LODGE 8526 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 165 | LAV KUSH DX. 7784-7800 A.K. Road, Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 166 | CHANAKYA GUEST HOUSE 2245-47, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 167 | SHIV DEV INTERNATIONAL 8518 Arakashan Road Behind Sheela Cinema Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 168 | SAPNA 5131-33, Main Bazar, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 169 | DOLPHIN DX. AK-18-20, A.K.Road Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 170 | HARSHA INTERNATIONAL AK-22, A.K. Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 171 | R.S. INTERNATIONAL 24-A/7880, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 172 | SHBAD DX. 31, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 173 | NATIONAL LODGE 24A/7880 Arakashan Road, Pahar Ganj, Central District, New.Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 174 | CITY PALACE AK-12 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 175 | ELEGANCE 7885/34, Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 176 | UPPAL INTERNATIONAL Plot No. 28, 7884, A.K. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 177 | SOMA DX. 7885/2, A.K. Road, Pahar Ganj Central District New Delhi:-110055 (Emporio Dx.) | 1 | 1,00,000 | 1,00,000 |
| 178 | KWALITY 53, Arankashan Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 179 | CRYSTAL DELUXE 8501 Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 180 | AMIT GUEST GOUSE AK-16 A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 181 | KONICA DELUXE, 7975, A.K. Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 182 | MAHARANI LODGE 32, Arakashan Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 183 | AURA HOTEL 1185/31, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 184 | REST POINT 7923, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 185 | KARAN 46 Ran Kashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 186 | DARPAN GUEST HOUSE 7923/15 Araknsha Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 187 | VANDANA 47, Arakashan Road Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 188 | KONARK 30, Arakashan Road, Ram Nagar Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 189 | DREAM PALACE XV/8499 P.NO. 44, Arakashan Road Ram Nagar, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 190 | NEEL GAGAN INN 7974 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 191 | PRINCE PALACE 5117-5118 Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 192 | COTTAGE CROWN PLAZA 5136 Main Bazar Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 193 | PRINCE PALACE DX. 5115, Gali Thanedar Wali Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 194 | HERITAGE HOME 1603-04, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 195 | APPLE VILLA 5114, Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 196 | KARLO KASTLE 5118, Gali Thanedarwali, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 197 | STAR VIEW 5136/1 Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 198 | SATYAM 5134-35 Main Bazar, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 199 | YES PLEASE GUEST HOUSE T-106, General Market, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 200 | SHIVA INTERCONTINENTAL 8477-78, Arya Nagar, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 201 | VISHAL 1575/80, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 202 | SHREE RAM DX. 7978/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 203 | SUNNY LODGE 100/C-327 XV General Market, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 204 | RAM RAJ DX. 7972 A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 205 | HARE KRISHNA 1572-73, Main Bazar Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 206 | ARJUN GUEST HOUSE 5084, Main Bazar, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 207 | NEW SAPAN PLAZA 8466, A.K. Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 208 | ANOOP GUEST HOUSE 1566, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 209 | HRIDAY INN T-119, T-340, General Market Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 210 | AJAY GUEST HOUSE 5084, Main Bazar, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 211 | HARE RAMA GUEST HOUSE T-416, T-298 General Market Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 212 | KULDEEP LODGE 279 General Market, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | — |
| 213 | NEHA INN 7977/3 Gali No.6, Arakashan Road Multani Dhanda, Pahar Ganj Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 214 | NEELAM PALACE 7977 Arakshan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 215 | NEW KING 15/16 General Market, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 216 | GAYLORD INTERNATIONAL 7973 A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 217 | ROMA DX 8165 Aran Kansh Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 218 | DEEP PALACE 7964-Arakashan Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 219 | GUSH INTERNATIONAL 626,627.631 Bawli Chowk, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 220 | MOON PALACE DX 615, Mantola, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 221 | A-BROADWAY 7967/6 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 222 | K.M. INTERNATIONAL 7978, .A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 223 | DOUBLE R 918-919A, Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 224 | NEW ASHOKA CONTINENTAL 8382, 8383 & 8384, A.K. Road Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 225 | ASHOKA CONTINENTAL 8370, Arakashan Road Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 226 | RED ROSE INN 803 & 805, Gali Dore Wali, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | – |
| 227 | SAMPURN INN XV/857, Mohalla Manota Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 (Hotel Aditya Inn) | 1 | 1,00,000 | – |
| 228 | RAK INTERNATIONAL 817/820 Bawali Chowk Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 229 | HANS INTERNATIONAL 7965 Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 230 | NAMASKAR 917 Chandiwalan, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 231 | SILVER PALACE 614 Montola, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 232 | Vivek Hotel 1534-50 Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 233 | ROHIT DX. 8154-55 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 234 | PAYAL HOTEL 1182, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 235 | THE SPOT 867-868, Gali Chandiwali, Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 236 | UNIQUE 902, Gali Chandi Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 237 | KASHVI INTERNATIONAL 8171, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 238 | SURAJ DX GUEST HOUSE 8156/6, A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 239 | ROYAL PLAZA 8167, A.K. Road, Pahar Ganj Central District | 1 | 1,00,000 | 1,00,000 |
| 240 | MY INN 901 Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 241 | STAR INTERNATIONAL 8172, A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 242 | PINK PALACE 8147-8168/6, A.K. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 243 | NEW RINGO GUEST HOUSE 903, Chandiwalan, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 244 | AMAX INN 8145/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 245 | SAGAR DX. 8145/7 Arakashan Road Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 246 | PAARTH GUEST HOUSE 8158-59 Gali No.6, Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 247 | JBN INTERNATIONAL 8145/8 Arakashan Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 248 | SWEET DREAM 900 Chandi Walan Street Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 249 | PREM DX. 269-70, GALI Chandi Wali, Pahar Ganj, Central District, New Delhi:-110055 | 2 | 2,00,000 | 1,00,000 |
| 250 | SATYA INTERNATIONAL 8181 A.K Road Ram Nagar, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 251 | J.J. INTERNATIONAL 268 Mantola, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 252 | EVEREST PALACE 8244/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 2 | 2,00,000 | 1,00,000 |
| 253 | MAANVI GUEST HOUSE 8281-83 8240/6, A.K. Road, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 254 | DELHI REGENCY 8183-85, AK Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 255 | SIGNATURE PALACE 256-58, Ghee Mandi, Mantola, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 256 | EURO INTERNATIONAL 904-A, Gali Chanid Wali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 257 | SHELL DX. 8126-33, A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 258 | STERLING INN 442-445, Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 259 | RAJ MAHAL INN 450-452, Gali Chandi Wali Mantola, Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 260 | DIAMOND DELUXE 1013, Mantola, Gali Halwai Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 261 | DOLLAR INN 904-A Gali Chandi Wali Main Bazar Main Bazar, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 262 | WHITE HOUSE TOURIST LODGE 8177-78, Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 263 | V V INN 1015, Gali Mantola, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 264 | ANMOL INTERNATIONAL 8180/6 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 265 | LORD KRISHANA DX. INN 1171-75, Main Bazar, 6 Tooti Chowk, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 266 | SONA INTERNATIONAL 211, Ghee Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 267 | HARI PIORKO 4775,4769,4781 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 268 | YES BOSS INTERNATIONAL DX. 875 Gali Chandiwali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 269 | SHIVA DX 4623 I Shora Kothi Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 270 | YATRI INTERNATIONAL 8120/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 271 | GOLD INN 4652/54 Gali Ramparsad Shora Khoti, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 272 | COTTAGE GOOD DAY 4714 Shora Kothi Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 273 | CITY HEIGHTS 4769, Main Bazar, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 274 | S.B. INN 897-898, Gaii Chandi Wali Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 275 | ALL IZ WELL 4781, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 276 | VINTAGE INN 871, Gali Chandi Wali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 277 | HARI PIORKO INN 4778-A&B, 4779, 4781 (Part) Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 278 | NOBLE INTERNATIONAL GUEST 133-134, Krishna Gali, Ghee Mandi Pahar Ganj, Central District | 2 | 2,00,000 | 2,00,000 |
| 279 | MAHESH INN GUEST HOUSE 120, Krishna Gali, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 280 | HARI PIORKO GRAND 4776, 4777 & 4781 (Part), Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 281 | VIJAY INN 876 Gali Chandi Wali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 282 | DIPLOMAT INN 8227, Gali No. 6, A.K. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 283 | GOLDEN WINGS 135-136, Krishna Street, Tel Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 284 | BAJRANG 4630 Shora Kothi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 285 | DECENT 4711 Shora Kothi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 286 | SHIVLOK PALACE 4648-4650 Shora Kothi, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 287 | RAJ DX 8467 Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 288 | PRESIDENCY 8409, F.F Gali No.1, Arya Nagar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 289 | MAYUR ASSAM HOTEL 49 Arakashan Road Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 290 | GALAXY INTERNATIONAL 8487 Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 291 | ASHIANA 50 A.K. Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 292 | SWISSTON INN (SHERATON INN) 8433 Arya Nagar Gali No.1 Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 293 | MINI PALACE 8487 Arya Nagar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 294 | FAMILY HOTEL 8489 Arya Nagar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 295 | RAMA DX. 8488-A Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 296 | POOJA PALACE 8472 A Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 297 | DWARKADHISH INTERCONINEN 8461 A Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 298 | SUVIDHA DELUXE 3335-37, Hari Mandir Marg Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 299 | JANTA SOUTH INDIAN LODGE 4247 Tel Mandi Krishna Gali, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 300 | SKY VIEW GUEST HOUSE 4721 Shora Kothi Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 301 | MID TOWN 3647 Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 302 | RAJDHANI PALACE 4196 Mandi,. Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 303 | DADA INTERNATIONAL 3968-71,3339 Kaseruwalan Gali, Hari Mandir, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 304 | VED PALACE DX. 3804-3806, Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 305 | LEO HOTEL 3357, Gali Hari Mandir, Paharganj, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 306 | VIP DX. 3316, Gali Hari Mandir, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 307 | C.G. INTERNATIONAL G. HOUSE 3328, Gali Hari Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 308 | VED DX. 3798-3800 Gali Ram Nath Patwa, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 309 | HARI KIRAN 4220, Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 310 | INDO CONTINENTAL 8490-91, Arya Nagar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 311 | K.V.M. INTERNATIONAL 4196, Bhagwati Bhawan, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 312 | HRIDAY PALACE 3649, Gali Ram Nath Patwa, Dariba Pan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 313 | 3 STAR INTERNATIONAL 4070-71, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 314 | D.SUITES 3311-14 Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 315 | GEETA SAAR GUEST HOUSE 3801-03 Gali Ramnath Patua, Paharganj Central District Delhi 110055 | 1 | 1,00,000 | 1,00,000 |
| 316 | NOBLE DELUXE GUEST HOUSE 4219, Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 317 | GIANI INTERNATIONAL 4211-12, Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 318 | STATION VIEW 4254-55, Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 319 | SATYA PALACE 3386, Gali Hari Mandir, Kasheruwalan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 320 | SWEET HOMES DX. 5228 Shora Kothi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 321 | MAYUR 51, A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 322 | DARSHAN PALACE DX. 3757 TO 3761 Gali Ram Nath Patwa Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 323 | RAJ HANS DELUXE 3330-33, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 324 | KC PLAZA 5588 Basant Road, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 325 | STAR PALACE 4590, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 326 | SADHU PALACE (SAI PALACE) 3790 Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 327 | KAMAL PALACE 3339 Hari Mandir Lane, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 328 | SHAILAY GUEST HOUSE 4256 Tel Mandi Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 329 | SHANTI GUEST HOUSE 3838 Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 330 | PARAMOUNT 4230 Tel Mandi, Paharganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 331 | RAJ GUEST HOUSE 3849 Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 332 | SUN FLOWER INN 962, Gali Kumharan, Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 333 | VANSH PALACE 960-61 Gali Kumarhan Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 334 | RAJAN 5611/18 Basant Road, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 335 | AMAN INTERNATIONAL 4555-56, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 336 | GURUVAS GUEST HOUSE 1049 & 982, Main Bazar, Kumhar Wali Gali Mantola, Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 337 | BRIJ PALACE 963-964, Gali Kumharan, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 338 | G.S. GUEST HOUSE 908 & 937, Mantola, Gali Mandir Wali Main Bazar, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 339 | SCOT GUEST HOUSE 4581, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | — |
| 340 | AMAN CONTINENTAL 1048, 984, Main Bazar, Mantola Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 341 | YATRI PALACE 4390/15, 16 Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 342 | DIMPLE LODGE 4262-A Main Bazar 5619 Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 343 | CHETAK PALACE 4390/14 Basant Road Rehmani Mohalla Katra Raiji Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 344 | KRISHNA DX. 5589 Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 345 | PARKASH 5606, Basant Road, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 346 | BASANT 5611 Basant Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 347 | RAVEENA PALACE 962 Gali Kumbharan Main Bazar Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 348 | SONU GUEST HOUSE 4563 Main Bazar, Pahar Ganj Central District Delhi:-110055 (GOLD PALACE) | 2 | 2,00,000 | 2,00,000 |
| 349 | NEW SAMIR 5610 Basant Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 350 | RAJDEEP HOTEL 5611-12, Basant Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 351 | RHEA LODGE 4518 SBS Street, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 352 | SHALIMAR HOTEL 5611-5614, Basant Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 353 | GULSHAN PALACE DX. 4390/7, Katra Raiji, Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 354 | AASHIRWAD GUEST HOUSE 4390/19, Rehman Street Katra Raiji Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 355 | NORTHERN PALACE 4425 Katra Raiji Basant Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 356 | BLESSINGS 5202-5206, Part 5198 Basant Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 357 | LAXMI NARAIAN PALACE 4390/17-18 Rehman Mohlla, Katra Rai Ji, Basant RD. Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 358 | KAILASH GUEST HOUSE 4469-72, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 359 | LOTUS INTERNATIONAL INN 4390/21-24 Basant Road Opp. New Delhi Railway Station, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 360 | PRIYANKA 4449-50, Katra Rai Ji, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 2 | 2,00,000 | — |
| 361 | J.P.INN 4400, Katra Raiji, Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 362 | GOLD STAR INN 4530-31, Shora Kothi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 363 | YOU & ME 4459-4462, Katra Raiji, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 364 | GOLD REGENCY 4344-50 Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 365 | KIRAN GUEST HOUSE 4473-74-75, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 366 | WHITE EMPIRE 4451-52-55 Katra Rai Ji Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 2 | 2,00,000 | 1,00,000 |
| 367 | CAPITAL RESIDENCY 22, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 368 | STAR VILLA 98-99, Krishana Gali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 369 | OMEX 4241 Shana Gali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 370 | SAWAN PALACE 3840 Mandi Chowk Opp- New Delhi Railway Station, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 371 | NOBLE INN 88-91, Krishna Gali, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 372 | HOTEL SAPPHIRE 87 Krishna Gali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 373 | LAHORIMAL DX. 4249-51 Krishna Street Opp. New Delhi Railway Station Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 374 | SHERE PUNJAB 4248-4251 Opposite New Delhi Railway Station Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 375 | NEW NEELAM 4237 TO 4239 Gali Krishna Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 376 | NEELAM HOTEL 4240, Krishna Gali, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|---|------------------|------------------|--------------------|
| 377 | M.D.INTERINTERNATIONAL 3621-A, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 378 | SIRSWAL VIEW 4076-77 Ali Kaseru Walan Prig, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 379 | NASEEB GUEST HOUSE 3441 IBA Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 380 | KAKA GUEST HOUSE 3440 IBA Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 381 | YUGH DELUXE 3979-83, Kaseruwalan, Pahar Ganj, Central District, New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 382 | MAHARANI PALACE 3461,3556,3558,3559, Dariba Pan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 383 | KRISHNA LODGE 3441, Dariba Pan, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 384 | SHIV GUEST HOUSE 3494, Dariba Pan, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 385 | BHARTIA GUEST HOUSE 3439, Dariba Pan, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 386 | PREET GUEST HOUSE 3442 Dariba Pan, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 387 | TWENTY TWENTY GUESTHOU 3972-76, Kaseruwalan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 388 | D INN 3685-89, 3691-92 & 3703/XV Gali Dariba Pan, Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 389 | ALFA CONTINENTAL 1335, Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 390 | P.G. INTERNATIONAL 3219-3990-89-91 Ali School Wali Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 391 | YES PLEASE 3088 Gali Sangtrashan Near Police Post, Pahar.Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 392 | SILVER SHINE 1323-1328, Sangtarashan Pahar Ganj, Central District, New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 393 | SHIVAM INTERNATIONAL 1335, Sangtarashan, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 394 | SAGAR PALACE 1332 Chowk Sangatration Gali Dispensary Wali, Paharganj Central District Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 395 | JAGRITI DELUX 3143, 3144 & 3149, Bazar Sangtrashan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 396 | MOTHER PALACE 1454, Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 397 | HINDUSTAN INTERNATIONAL NO.1518, Sangatrashan Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | - |
| 398 | SHYAM PALACE 1254,1258,1259 & 1260 Bazar Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 399 | SPARKK DX. 9360-67/8 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 400 | COTTAGE GANGA INN 1532 AR Sangtarashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 401 | QUEEN PALACE 2839 Sangatrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 402 | SAHARA INTERNATIONAL DX 3162/63/34/35, Sangtrashan Rd. Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 403 | RAMAN PALACE 1310-1311A, Sangtrashan Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 404 | AKSHAY DELUXE 9491/11 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 405 | AURA PALACE 1414-1415 Gali Sangtrashan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 406 | PAHWA INTERNATIONAL 10402/3 GALI NO. 13 Furniture Block Multani Dhanda, Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 407 | ROYAL INN 9520 Gali No. 13 Multani Dhanda Furniture Market Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 408 | RICKY DELUX 1242 Bazar Sangatrashan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 409 | COTTAGE YES PLEASE 1843-44 Axmi Narayan Gali Rajguru Road Chunamandi, Central District, Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 410 | TOURIST DX 7361, Ram Nagar Qutab Road, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 411 | NINE STREET 9390/9, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 412 | AKASH PLAZA 3998-99 Ali Kesru Wallan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 413 | VISA GUEST HOUSE 9834-35 Ali No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 414 | TOURIST 7361, Ram Nagar, Qutab Road Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 415 | CORAL PLAZA Gali No.7, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 416 | METROPOLIS TOURIST HOME 1624, 1627-33, 1634-35, 1ST Floor Main Bazar, Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 417 | JAI BALAJI LIVING 9918/5, Multani Dhanda Sadar Thana Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 418 | MANSI DX. 4459, Katra Raiji, Main Bazar Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 419 | DARPAN PALACE 7923, Arakashan Road Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | — |
| 420 | THE SUNDER 9776/8 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 421 | WELCOME INN 4647, Shora Kothi, Main Bazar Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 422 | NEW ANAND NIWAS 40 MPL NO.7679 ST-1 Ram Nagar Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 423 | AMAN DELUXE 2207-8, Rajguru Road Paharganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|-------|--|------------------|------------------|--------------------|
| 424 | PARKWAY DX. 8591 Qutub Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 425 | TOURIST INTERNATIONAL 8197/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 426 | MAHALAXMI 7238 Aram Nagar Qutab Road Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 427 | S.R. PALACE 598 Gali Kait Wali Mantola Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 428 | CROWN DX. 4052 Keseru Walan, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 429 | ORIENT PALACE DX. 3984 Gali Kesaru Walan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 430 | NEW SHALIMAR HOTEL 5611, Basant Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 431 | ASHIRWAD 3416 I Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 432 | JAM INTERNATIONAL 3357 I Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 433 | ALOK GUEST HOUSE 4204 Mandi, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 434 | UDHAV PALACE 3317-21, Bagichi Babib Bux, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | - |
| 435 | RICHMOND INN 9597 & 9603, Sadar Thana Road Motia Kahn, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 436 | MAYUR 5611-5618 Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 437 | TOURIST LODGE 26, Ara Kashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 438 | MARCO POLO 8593/1, Basti Arakasha, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |
| 439 | SAI DHAM INTERNATIONAL 3422, DBG, Road, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| S.No. | Name and address | No. of Bore well | Total EC Imposed | Total EC Deposited |
|--------------|--|-------------------------|-------------------------|---------------------------|
| 440 | VARDHMAAN HOTEL 1521/27, SK Dass Marg, Karol Bagh Central District New Delhi-110055 | 1 | 1,00,000 | 1,00,000 |
| 441 | AIRA XING Plot No.5 Block 1 Municipal No.10086 DBG Rd, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 1,00,000 |

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| List of Hotels/Guest Houses partially deposited imposed EDC | | | | | | | |
|---|---|------------------|-----------------------|-------------------------|--------|------------|--|
| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | EDC deposited till date | DD No. | Date of DD | Remarks |
| 1 | LAL HAVELI 8892-95 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 2 | 2,00,000 | 1,00,000 | 047749 | 30.08.2024 | Balance Rs. 1 Lakh to be deposited in the form of DD in favor of "Delhi Pollution Control Committee" |
| 2 | PREM DX. 269-70, GALI Chandi Wali, Pahar Ganj, Central District, New Delhi:-110055 | 2 | 2,00,000 | 1,00,000 | 799039 | 02.09.2024 | Balance Rs. 1 Lakh to be deposited in the form of DD in favor of "Delhi Pollution Control Committee" |
| 3 | EVEREST PALACE 8244/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 2 | 2,00,000 | 1,00,000 | 009119 | 30.08.2024 | Balance Rs. 1 Lakh to be deposited in the form of DD in favor of "Delhi Pollution Control Committee" |
| 4 | WHITE EMPIRE 4451-52-55 Katra Rai Ji Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 2 | 2,00,000 | 1,00,000 | 512139 | 08.10.2024 | Balance Rs. 1 Lakh to be deposited in the form of DD in favor of "Delhi Pollution Control Committee" |

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| List of Hotels/Guest Houses not deposited imposed EDC till date | | | |
|---|---|------------------|-----------------------------|
| S.No. | Name and address | No. of Bore well | Total amount of EDC imposed |
| 1 | EURO G. H. (EARLIER USA-1) 9057 & 9060/1 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 |
| 2 | SHIVAM PALACE 3174 Sangtrashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 |
| 3 | REVELS PLUM PLOT NO.7 D.B.G. Road, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 |
| 4 | SPLASH 8332-36 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 |
| 5 | VIN INN T-2565, Opp Nalwa Gali, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 |
| 6 | KULDEEP LODGE 279 General Market, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 |
| 7 | RED ROSE INN 803 & 805, Gali Dore Wali, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 |
| 8 | SAMPURN INN XV/857, Mohalla Manota Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 (Hotel Aditya Inn) | 1 | 1,00,000 |
| 9 | SCOT GUEST HOUSE 4581, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 |
| 10 | PRIYANKA 4449-50, Katra Rai Ji, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 2 | 2,00,000 |
| 11 | HINDUSTAN INTERNATIONAL NO.1518, Sangatrashan Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 |
| 12 | DARPAN PALACE 7923, Arakashan Road Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 |
| 13 | UDHAV PALACE 3317-21, Bagichi Babib Bux, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 |

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| List of Hotels/Guest Houses deposited imposed EDC | | | | | |
|--|---|-------------------------|------------------------------|--------------------------------|-------------------|
| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
| 1 | MOURYA DX. 9919 TO 9923 Gali No.5, Multani Sadar Thana Road (Desh Road), Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.09.2024 |
| 2 | TORONTO 10072-76, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 3 | OXFORD INTERNATIONAL 8940, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 4 | ROSSETTE 8708, D.B.G. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 5 | TODAY INTERNATIONAL 3/11 D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 6 | SINGH EMPIRE 8710 .Gupta Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 7 | OM INTERNATIONAL 7/7, Deshbandhu Gupta Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 8 | DURGA INTERNATIONAL 8715, Desh Bandhu Gupta Road Paharganj, Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 9 | AMAN GUEST HOUSE 4/5, D.B. Gupta Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 10 | LE-ALFANSO 4/4 DB Gupta Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.02.2024 |
| 11 | THE SILICON INTERNATIONAL PLOT NO.4/6 (8748/1) D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 12 | DE-HOCKS DX. 8/7, D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 13 | GEESONS PLOT NO. 65, D.B.G.Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 14 | MILAN DX 9012-14, D.B.G Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 15 | STEP INN GOLD INTERNATIONA 2/3, D.B. Gupta Road, Paharganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 16 | CITY STAR 8718, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 17 | THE PEARL 8721/1, DBG Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 18 | MEM INTERNATIONAL 2154 (8/3), DBG Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 19 | KUMAR PALACE 8992 D.B.G. Road, Paharganj Central District New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 20 | THE SHIPRA INTERNATIONAL 8596, D.B. Gupta Road Near Shiela Cinema, Pahar Ganj, Central District, New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 21 | MAHARAJA CASTLE 3188, Gali No.1, Sangatrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 22 | PALM DOR [MAPLE INN] 8595/1, DBG Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |
| 23 | DELHI 55 8703-8706 A, D.B.G, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 24 | METRO INN 3044/1, Chuna Mandi, Pahar Ganj Central District New Delhi- 110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 25 | BRIGHT 3754-56, Ram Nath Patwa Pahar Ganj, Central District New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 26 | DELHI HEART 3738 Dariba Pan, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 26.08.2024 |
| 27 | NEW LIKE (DX) 3084-A Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 13.09.2024 |
| 28 | MILLENIUM 2000 3695 Dariba Pan, Near New Delhi Railway Station (Opp. Shi), Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |
| 29 | SUNRISE DX. 3738 Ramnath Patwa, Pahar Ganj Central District New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |
| 30 | CAMA GUEST HOUSE 3037, Chnuna Mandi Rajgurau Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 31 | DHAWANI PALACE 3202 Gali Dispensary Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 32 | ASHWANI LODGE 8696-8699 Desh Bandhu Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 33 | CHAMAN GUEST HOUSE 3736 Dariba Pan, Pahar Ganj Central District New Delhi-110055 (Hotel Aman Imperial) | 1 | 1,00,000 | 100000 | 07.09.2024 |
| 34 | GREAT SHIVA DX 2869 Bazar Sangatrashan Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|------------|
| 35 | STAY WELL 3499, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 36 | MONIKA GUEST HOUSE 3427, Desh Bandu Gupra Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 37 | ANCHAL GUEST HOUSE 2923 Gali No.4 Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 38 | SIDHARTHA TOURIST LODGE 3428, D.B.G, Gupta Road Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 39 | GRAND PLAZA 3429-3434, D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 40 | PASH 2958 Bhagat Singh ST. No-2 Chunna Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 13.09.2024 |
| 41 | PARADISE DX. 3518 Dariba Pan (Opp. Shiela Cinema) Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 42 | AVTAR 3425 D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 43 | RACHNA TOURIST LODGE 8510 Kashan Road, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 44 | VENUS DX 3423 Hari Mandir Marg, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 45 | EXPRESS-66 Plot no. 2, (2nd, 3rd & 4th Floor), DBG Road, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 46 | EMPORIO 3422A, Gali Hari Mandir, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 47 | PEACE POINT 8681/D.B.G. Road Near ST. Anthony School Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 48 | SHANGRILA 8694-A D.B.G Road Pahar Ganj, Central District New Delhi:-110055 (Hotel Nasa Inn) | 1 | 1,00,000 | 100000 | 11.09.2024 |
| 49 | RADHA KISHAN 8913, Gali No.-2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.08.2024 |
| 50 | MINI YES PLEASE 2026/7, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 51 | VOLGA INTERNATIONAL 3246 Gali School Wali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 52 | SAI MAHAL INTERNATIONAL 9064-68 Ali No.2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 53 | THE LE GRAND GUEST HOUSE 2031-2033 Gali No.7 Chitra Gupta Road Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 54 | SUZI INTERNATIONAL 8483, Arya Nagar, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 55 | SHRI LODGE GANPATHI DHARA 2012-13/7 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 17.09.2024 |
| 56 | RANGOLI DELUXE 8880-8881 Street No 2, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 (Hotel Le-Orange) | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 57 | TUSHAR CONTINENTAL 2677, Gali No. 8, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 58 | DADA COTTAGE 2690-91,2696,2701, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 59 | ANCHAL DX. 1951 Gali No. 9 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 12.09.2024 |
| 60 | MAHALAXMI GUEST HOUSE 2682/8 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 61 | VENUS INTERNATIONAL 1925-27 Gali No. 10 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 62 | DE HOLIDAY INN 2218, Raj Guru Road, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 63 | SAHIL DX. 8216/6 Arakashan Road, Pahar Ganj, Central District, New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 64 | TOPAZ 9140-41, Gali No. 3, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 65 | SNOW WHITE GUEST HOUSE 2434- 35 Tilak Gali Raj Guru Road Chuna Mandi, Pahar Ganj, Ncentral District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 66 | AMAN INN 7/3, DB Gupta Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 67 | INDIA CONTINENTAL 9143/3 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 68 | DELHI CONTINENTAL 8218-19 Gali No. 6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|--------------------------|
| 69 | SAYA DX. GUEST HOUSE 2213 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 70 | MOHAK PALACE DX. 9132/3 Multani Dhanda Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 71 | DELHI DARSHAN 8230/6 Arakashan Road, Central District, Pahar Ganj, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 72 | NEW HINDUSTAN INTERNATIO 2503, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 73 | JYOTI MAHAL 2488-90, Nalwa Gali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 74 | U.S.A. 9303 I No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 75 | WOOD LAND 8235/6 Multani Dhanda, Gali No.6, A.K. Road, Paharganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 01.09.2024 |
| 76 | SUN VILLAGE 2508-2512 Nalwa Gali Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 77 | J.R. INTERNATIONAL 9306/6, A.K. Road Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 78 | MILAN CONTINENTAL 8190/06, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 79 | RELAX INTERNATIONAL 8225/6, Arakashan Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 80 | INDIA INTERNATIONAL DX. 2485-87, Nalwa Street, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 81 | U.K. GUEST HOUSE 9270-71/6 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 82 | DREAMLAND DX. 8186/6 Multani Dhanda Gali No. 6 Arakashan Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 83 | MAHARAJA CONTINENTAL 8194-96/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 | 26.08.2024 02.09.2024 |
| 84 | DEWAN PLACE 8220/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 85 | HINDUSTAN INTERNATIONAL 8220-A Arakasha Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|------------|
| 86 | GRAND GODWIN 8502/41 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |
| 87 | SURYA PLAZA 2471, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 88 | LEGEND INTERNATIONAL 8525, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 89 | KRISHNA DX. 43, Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 90 | PRIME BALAJI DELUXE 8574 Arakashan Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 91 | KRISHNA GUEST HOUSE 45, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 92 | CHAND PALACE 54 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 93 | SOHANA PALACE 2307-8-9, Chuna Mandi, Pahar Ganj Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 94 | SHRI VINAYAK 7813-14 & 7840, Saran Building Ram Nagar Main Qutabn Road Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 95 | CABANA 2313, Laxmi Naryan Street Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 96 | LE BENZ 2222-2225, Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 01.09.2024 |
| 97 | SHANTI VILLA 2466-67, Nalwa Gali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 98 | AJANTA GUEST HOUSE 8647 Arankashan Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 99 | MAJORS DEN GUEST HOUSE 2314(16-17) Lakshmi Narain Street behind Imperial Cinema, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 17.09.2024 |
| 100 | GODWIN LODGE 8501/15 Arakashan Road, Ram Nagar Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |
| 101 | PALLVI PALACE 8572 Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 102 | BABA DX. 7784-7788 7792-7795 Arakashan Road Ram Nagar, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 103 | CHANCHAL DX. 8575 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 104 | CHANCHAL CONTINENTAL 8524 Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 105 | YUVRAJ DELUX 38, Arakasar Road, Ram Nagar Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 106 | PEARL PLAZA 2348/2350 Rajguru Road, Chuna Mandi, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 107 | KELSON DX 2261-67 Ajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 108 | VIRAT TOURIST LODGE 2342-2347 Rajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 18.09.2024 |
| 109 | PUSHPAK PALACE 8568, Ram Nagar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 110 | SAINA INTERNATIONAL 2324 & 2471, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 06.08.2024 |
| 111 | BLOOM ROOMS (A UNIT OF IM) PLOT NO. 6&7, 8591 Main Qutab Road, Arakashan Road Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 112 | RISHI GUEST HOUSE 76-76A (Municipal No.7764-7765) Ram Nagar, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 113 | KRISHNA COTTAGE 1750-51, Laxmi Narayan Street Chuna Mandi, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 114 | HOSTEL CHECK MATE 5, Arakashan Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 115 | MERRY GOLD 1623-24, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 116 | ROXY DX 2261-64 Rajguru Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 117 | The Mount shiva DX. Lodge, 8531 to 8534(5) Arakashan Road, Ram Nagar , Pahar Ganj Delhi-110005 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 118 | NANCY 7779 Ram Nagar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 119 | GEET DX. 8569-70 Avakashan Road Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 120 | MAYA COTTAGE 8633-45, A.K. Road, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 121 | K.G.PALACE XV/1656-57 Plot No.4, Khasara No.561/4, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 122 | STAR PLAZA 5158 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 123 | DELHI EMPIRE DX. 8678 Kashan Road Ram Nagar, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 11.09.2024 |
| 124 | NATRAJ YES PLEASE 1665 & 1750, Laxmi Narain Gali Chuna Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 125 | KRISHNA PLAZA Plot No. 1, Block No. 80-A, Main Bazar Krishna Market, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 126 | RAJ VILLA 1719, 1720, 1728 & 1729, Pratap Gali Chuna Mandi, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 127 | BLUE PEARL GUEST HOUSE 8653-8664, Ground Floor Arakashan Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 128 | LUVKUSH INTERNATIONAL 2279(1/2), 2280-81, Rajguru Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 129 | HERITAGE INN 2373-74-75, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 130 | RATTAN DEEP LODGING HOUSE 7864/3A-J-7879, A.K. Road, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 131 | BLESS INN 2339/41 Rajguru Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 132 | METROPOLIS 15 Krishna Market, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 133 | ROYAL RESIDENCY DELUXE 2361,2362,2363, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 134 | SURYA INN 7875, Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 135 | SUN INTERNATIONAL 7875-79, Arakashan Raod Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 136 | ARYA TOURIST LODGE 8526 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 137 | LAV KUSH DX. 7784-7800 A.K. Road, Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 138 | CHANAKYA GUEST HOUSE 2245-47, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 139 | SHIV DEV INTERNATIONAL 8518 Arakashan Road Behind Sheela Cinema Pahar Ganj, Central District Delhi:- 110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 140 | SAPNA 5131-33, Main Bazar, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 141 | DOLPHIN DX. AK-18-20, A.K.Road Pahar Ganj Central District New Delhi- 110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 142 | R.S. INTERNATIONAL 24-A/7880, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 143 | SHBAD DX. 31, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 12.09.2024 |
| 144 | NATIONAL LODGE 24A/7880 Arakashan Road, Pahar Ganj, Central District, New.Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 145 | CITY PALACE AK-12 Arakashan Road, Pahar Ganj, Central District, New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 146 | ELEGANCE 7885/34, Arakashan Road, Pahar Ganj Central District New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 147 | UPPAL INTERNATIONAL Plot No. 28, 7884, A.K. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 148 | SOMA DX. 7885/2, A.K. Road, Pahar Ganj Central District New Delhi:-110055 (Emporio Dx.) | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 149 | KWALITY 53, Arankashan Road Paharganj, Central District New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 150 | CRYSTAL DELUXE 8501 Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 151 | KONICA DELUXE, 7975, A.K. Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 152 | MAHARANI LODGE 32, Arakashan Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 153 | AURA HOTEL 1185/31, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 154 | KONARK 30, Arakashan Road, Ram Nagar Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 155 | DREAM PALACE XV/8499 P.NO. 44, Arakashan Road Ram Nagar, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 156 | NEEL GAGAN INN 7974 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 157 | COTTAGE CROWN PLAZA 5136 Main Bazar Pahar Ganj, Central District, New Delhi-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 158 | PRINCE PALACE DX. 5115, Gali Thanedar Wali Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 11.10.2024 |
| 159 | HERITAGE HOME 1603-04, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 160 | APPLE VILLA 5114, Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 161 | KARLO KASTLE 5118, Gali Thanedarwali, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 162 | STAR VIEW 5136/1 Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 26.08.2024 |
| 163 | SATYAM 5134-35 Main Bazar, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 164 | SHIVA INTERCONTINENTAL 8477-78, Arya Nagar, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 165 | VISHAL 1575/80, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 166 | SUNNY LODGE 100/C-327 XV General Market, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 17.09.2024 |
| 167 | RAM RAJ DX. 7972 A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 168 | HARE KRISHNA 1572-73, Main Bazar Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 169 | ARJUN GUEST HOUSE 5084, Main Bazar, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 170 | NEW SAPAN PLAZA 8466, A.K. Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|------------|
| 171 | ANOOP GUEST HOUSE 1566, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 172 | AJAY GUEST HOUSE 5084, Main Bazar, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.08.2024 |
| 173 | HARE RAMA GUEST HOUSE T-416, T-298 General Market Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 174 | NEHA INN 7977/3 Gali No.6, Arakashan Road Multani Dhanda, Pahar Ganj Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 175 | NEELAM PALACE 7977 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 176 | GAYLORD INTERNATIONAL 7973 A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 177 | ROMA DX 8165 Aran Kansh Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 178 | DEEP PALACE 7964-Arakashan Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 179 | GUSH INTERNATIONAL 626,627.631 Bawli Chowk, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 180 | K.M. INTERNATIONAL 7978, .A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 181 | DOUBLE R 918-919A, Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 182 | NEW ASHOKA CONTINENTAL 8382, 8383 & 8384, A.K. Road Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 183 | ASHOKA CONTINENTAL 8370, Arakashan Road Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 184 | RAK INTERNATIONAL 817/820 Bawali Chowk Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 06.09.2024 |
| 185 | HANS INTERNATIONAL 7965 Arakashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 186 | NAMASKAR 917 Chandiwalan, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 187 | Vivek Hotel 1534-50 Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|------------|
| 188 | ROHIT DX. 8154-55 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 189 | PAYAL HOTEL 1182, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 190 | THE SPOT 867-868, Gali Chandiwali, Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 191 | UNIQUE 902, Gali Chandi Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 192 | KASHVI INTERNATIONAL 8171, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 193 | SURAJ DX GUEST HOUSE 8156/6, A.K. Road, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 194 | MY INN 901 Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 27.08.2024 |
| 195 | PINK PALACE 8147-8168/6, A.K. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 196 | NEW RINGO GUEST HOUSE 903, Chandiwalan, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 197 | AMAX INN 8145/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 198 | PAARTH GUEST HOUSE 8158-59 Gali No.6, Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |
| 199 | JBN INTERNATIONAL 8145/8 Arakashan Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 200 | SWEET DREAM 900 Chandi Walan Street Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 06.09.2024 |
| 201 | SATYA INTERNATIONAL 8181 A.K Road Ram Nagar, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 202 | J.J. INTERNATIONAL 268 Mantola, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 203 | MAANVI GUEST HOUSE 8281-83 8240/6, A.K. Road, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 204 | DELHI REGENCY 8183-85, AK Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 205 | SIGNATURE PALACE 256-58, Ghee Mandi, Mantola, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|------------|
| 206 | EURO INTERNATIONAL 904-A, Gali Chanid Wali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 207 | SHELL DX. 8126-33, A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 208 | STERLING INN 442-445, Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 209 | RAJ MAHAL INN 450-452, Gali Chandi Wali Mantola, Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 100000 | 27.08.2024 |
| 210 | DIAMOND DELUXE 1013, Mantola, Gali Halwai Wali Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 01.09.2024 |
| 211 | WHITE HOUSE TOURIST LODGE 8177-78, Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 212 | V V INN 1015, Gali Mantola, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 213 | ANMOL INTERNATIONAL 8180/6 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 214 | LORD KRISHANA DX. INN 1171-75, Main Bazar, 6 Tooti Chowk, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 215 | SONA INTERNATIONAL 211, Ghee Mandi, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |
| 216 | HARI PIORKO 4775,4769,4781 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 217 | YES BOSS INTERNATIONAL DX. 875 Gali Chandiwali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 218 | SHIVA DX 4623 I Shora Kothi Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 219 | YATRI INTERNATIONAL 8120/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 220 | GOLD INN 4652/54 Gali Ramparsad Shora Khoti, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 221 | COTTAGE GOOD DAY 4714 Shora Kothi Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 222 | CITY HEIGHTS 4769, Main Bazar, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 223 | S.B. INN 897-898, Gaii Chandi Wali Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|--------------------------|
| 224 | ALL IZ WELL 4781, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 225 | VINTAGE INN 871, Gali Chandi Wali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 226 | MAHESH INN GUEST HOUSE 120, Krishna Gali, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 227 | GOLDEN WINGS 135-136, Krishna Street, Tel Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 27.08.2024 |
| 228 | BAJRANG 4630 Shora Kothi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 229 | DECENT 4711 Shora Kothi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 230 | SHIVLOK PALACE 4648-4650 Shora Kothi, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 231 | RAJ DX 8467 Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 232 | PRESIDENCY 8409, F.F Gali No.1, Arya Nagar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 233 | MAYUR ASSAM HOTEL 49 Arakashan Road Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.09.2024 |
| 234 | GALAXY INTERNATIONAL 8487 Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 235 | ASHIANA 50 A.K. Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 236 | SWISSTON INN (SHERATON INN) 8433 Arya Nagar Gali No.1 Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 1,00,000 | 31.08.2024 26.08.2024 |
| 237 | MINI PALACE 8487 Arya Nagar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 238 | FAMILY HOTEL 8489 Arya Nagar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 239 | RAMA DX. 8488-A Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 240 | POOJA PALACE 8472 A Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 241 | DWARKADHISH INTERCONINEN 8461 A Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 242 | SUVIDHA DELUXE 3335-37, Hari Mandir Marg Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 243 | JANTA SOUTH INDIAN LODGE 4247 Tel Mandi Krishna Gali, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 244 | SKY VIEW GUEST HOUSE 4721 Shora Kothi Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 245 | MID TOWN 3647 Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 246 | RAJDHANI PALACE 4196 Mandi,. Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 17.09.2024 |
| 247 | DADA INTERNATIONAL 3968-71,3339 Kaseruwalan Gali, Hari Mandir, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 248 | VED PALACE DX. 3804-3806, Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 249 | LEO HOTEL 3357, Gali Hari Mandir, Paharganj, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 250 | VIP DX. 3316, Gali Hari Mandir, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 251 | C.G. INTERNATIONAL G. HOUSE 3328, Gali Hari Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 252 | VED DX. 3798-3800 Gali Ram Nath Patwa, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 27.08.2024 |
| 253 | HARI KIRAN 4220, Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 254 | INDO CONTINENTAL 8490-91, Arya Nagar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 255 | GEETA SAAR GUEST HOUSE 3801-03 Gali Ramnath Patua, Paharganj Central District Delhi 110055 | 1 | 1,00,000 | 100000 | 26.08.2024 |
| 256 | NOBLE DELUXE GUEST HOUSE 4219, Tel Mandi, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 23.08.2024 |
| 257 | STATION VIEW 4254-55, Tel Mandi, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 26.08.2024 |
| 258 | SATYA PALACE 3386, Gali Hari Mandir, Kasheruwalan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 259 | SWEET HOMES DX. 5228 Shora Kothi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 260 | MAYUR 51, A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.09.2024 |
| 261 | DARSHAN PALACE DX. 3757 TO 3761 Gali Ram Nath Patwa Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 27.08.2024 |
| 262 | RAJ HANS DELUXE 3330-33, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 263 | STAR PALACE 4590, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 26.08.2024 |
| 264 | SADHU PALACE (SAI PALACE) 3790 Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 265 | KAMAL PALACE 3339 Hari Mandir Lane, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 266 | SHAILAY GUEST HOUSE 4256 Tel Mandi Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 267 | SHANTI GUEST HOUSE 3838 Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 27.08.2024 |
| 268 | PARAMOUNT 4230 Tel Mandi, Paharganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 269 | RAJ GUEST HOUSE 3849 Tel Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 270 | SUN FLOWER INN 962, Gali Kumharan, Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 271 | VANSH PALACE 960-61 Gali Kumarhan Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 272 | RAJAN 5611/18 Basant Road, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 273 | AMAN INTERNATIONAL 4555-56, Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 274 | GURUVAS GUEST HOUSE 1049 & 982, Main Bazar, Kumhar Wali Gali Mantola, Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 275 | BRIJ PALACE 963-964, Gali Kumharan, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 11.09.2024 |
| 276 | G.S. GUEST HOUSE 908 & 937, Mantola, Gali Mandir Wali Main Bazar, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 277 | AMAN CONTINENTAL 1048, 984, Main Bazar, Mantola Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 278 | PARKASH 5606, Basant Road, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 279 | RAVEENA PALACE 962 Gali Kumbharan Main Bazar Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.09.2024 |
| 280 | NEW SAMIR 5610 Basant Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 281 | RAJDEEP HOTEL 5611-12, Basant Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 12.09.2024 |
| 282 | SHALIMAR HOTEL 5611-5614, Basant Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 283 | GULSHAN PALACE DX. 4390/7, Katra Raiji, Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 284 | NORTHERN PALACE 4425 Katra Raiji Basant Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.09.2024 |
| 285 | BLESSINGS 5202-5206, Part 5198 Basant Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 286 | KAILASH GUEST HOUSE 4469-72, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 287 | GOLD STAR INN 4530-31, Shora Kothi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 288 | YOU & ME 4459-4462, Katra Raiji, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 18.09.2024 |
| 289 | GOLD REGENCY 4344-50 Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 290 | KIRAN GUEST HOUSE 4473-74-75, Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 291 | CAPITAL RESIDENCY 22, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 292 | STAR VILLA 98-99, Krishana Gali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 293 | OMEX 4241 Shana Gali, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 294 | NOBLE INN 88-91, Krishna Gali, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 295 | HOTEL SAPPHIRE 87 Krishna Gali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|------------|
| 296 | LAHORIMAL DX. 4249-51 Krishna Street Opp. New Delhi Railway Station Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 297 | SHERE PUNJAB 4248-4251 Opposite New Delhi Railway Station Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 298 | NEW NEELAM 4237 TO 4239 Gali Krishna Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.09.2024 |
| 299 | NEELAM HOTEL 4240, Krishna Gali, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 300 | M.D.INTERNATIONAL 3621-A, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 301 | SIRSWAL VIEW 4076-77 Ali Kaseru Walan Prig, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 302 | MAHARANI PALACE 3461,3556,3558,3559, Dariba Pan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 303 | KRISHNA LODGE 3441, Dariba Pan, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 11.09.2024 |
| 304 | BHARTIA GUEST HOUSE 3439, Dariba Pan, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 305 | ALFA CONTINENTAL 1335, Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 306 | P.G. INTERNATIONAL 3219-3990-89-91 Ali School Wali Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 307 | YES PLEASE 3088 Gali Sangtrashan Near Police Post, Pahar.Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 308 | SILVER SHINE 1323-1328, Sangtarashan Pahar Ganj, Central District, New Delhi-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 309 | SHIVAM INTERNATIONAL 1335, Sangtarashan, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 310 | SAGAR PALACE 1332 Chowk Sangatration Gali Dispensary Wali, Paharganj Central District Delhi"-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 311 | JAGRITI DELUX 3143, 3144 & 3149, Bazar Sangtrashan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 312 | MOTHER PALACE 1454, Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 313 | SPARKK DX. 9360-67/8 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 314 | COTTAGE GANGA INN 1532 AR Sangtarashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 315 | QUEEN PALACE 2839 Sangatrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 316 | SAHARA INTERNATIONAL DX 3162/63/34/35, Sangtrashan Rd. Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 27.08.2024 |
| 317 | AKSHAY DELUXE 9491/11 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 318 | PAHWA INTERNATIONAL 10402/3 GALI NO. 13 Furniture Block Multani Dhanda, Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 319 | RICKY DELUX 1242 Bazar Sangatrashan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 04.09.2024 |
| 320 | COTTAGE YES PLEASE 1843-44 Axmi Narayan Gali Rajguru Road Chunamandi, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 321 | TOURIST DX 7361, Ram Nagar Qutab Road, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 322 | NINE STREET 9390/9, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 323 | AKASH PLAZA 3998-99 Ali Kesru Wallan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 324 | VISA GUEST HOUSE 9834-35 Ali No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 325 | TOURIST 7361, Ram Nagar, Qutab Road Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 28.08.2024 |
| 326 | METROPOLIS TOURIST HOME 1624, 1627-33, 1634-35, 1ST Floor Main Bazar, Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 327 | JAI BALAJI LIVING 9918/5, Multani Dhanda Sadar Thana Road, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 328 | MANSI DX. 4459, Katra Raiji, Main Bazar Pahar Ganj, Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 329 | THE SUNDER 9776/8 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 330 | NEW ANAND NIWAS 40 MPL NO.7679 ST-1 Ram Nagar Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 331 | PARKWAY DX. 8591 Qutub Road, Pahar Ganj Central District New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 332 | TOURIST INTERNATIONAL 8197/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 333 | MAHALAXMI 7238 Aram Nagar Qutab Road Pahar Ganj, Central District Delhi:- 110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 334 | S.R. PALACE 598 Gali Kait Wali Mantola Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 335 | CROWN DX. 4052 Keseru Walan, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 336 | ORIENT PALACE DX. 3984 Gali Kesaru Walan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 337 | NEW SHALIMAR HOTEL 5611, Basant Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 338 | ASHIRWAD 3416 I Mandir Marg, Pahar Ganj, Central District, New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 10.09.2024 |
| 339 | JAM INTERNATIONAL 3357 I Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 340 | ALOK GUEST HOUSE 4204 Mandi, Paharganj, Central District, New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 341 | RICHMOND INN 9597 & 9603, Sadar Thana Road Motia Kahn, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |
| 342 | MAYUR 5611-5618 Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 343 | TOURIST LODGE 26, Ara Kashan Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 344 | MARCO POLO 8593/1, Basti Arakasha, Paharganj, Central District, New Delhi:- 110055 | 1 | 1,00,000 | 100000 | 29.08.2024 |
| 345 | SAIDHAM INTERNATIONAL 3422, DBG, Road, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 346 | VARDHMAAN HOTEL 1521/27, SK Dass Marg, Karol Bagh Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 05.09.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|------------|
| 347 | AIRA XING Plot No.5 Block 1 Municipal No.10086 DBG Rd, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.08.2024 |
| 348 | NOBLE INTERNATIONAL GUEST 133-134, Krishna Gali, Ghee Mandi Pahar Ganj, Central District | 2 | 2,00,000 | 200000 | 04.09.2024 |
| 349 | SONU GUEST HOUSE 4563 Main Bazar, Pahar Ganj Central District Delhi:-110055 (GOLD PALACE) | 2 | 2,00,000 | 200000 | 02.09.2024 |
| 350 | NEW KING 15/16 General Market, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 26.09.2024 |
| 351 | GIANI INTERNATIONAL 4211-12, Tel Mandi, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 20.09.2024 |
| 352 | AMAN DELUXE 2207-8, Rajguru Road Paharganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 23.09.2024 |
| 353 | ANAND 2542-44 Rajguru Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 23.09.2024 |
| 354 | LOTUS INTERNATIONAL INN 4390/21-24 Basant Road Opp. New Delhi Railway Station, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 18.09.2024 |
| 355 | VANDANA 47, Arakashan Road Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 20.09.2024 |
| 356 | DIAMOND 3056/57, Gali No 1, Chuna Mandi, Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 357 | AMBA DX. 3437 Dariba Pan D.B. Gupta Road, Central District, Delhi :-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 358 | SEFALI DELUXE 2993, Gali No.2, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 359 | ASHOKA CASTLE GUEST HOUSE 2952-53-54/XV Banke Bihari Mandir Marg Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 360 | ARJUN DX. 2977/3 Chuna Mandi, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 361 | VINAYAKA INN 8881/2 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 362 | AARTI PALACE 8923/2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.10.2024 |
| 363 | INDIA INTERNATIONAL SITARE 2024/7 Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 (Hotel Amar International) | 1 | 1,00,000 | 100000 | 08.10.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 364 | REPOSE VILLA 2059/60, Gali No. 8, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.10.2024 |
| 365 | METRO PLAZA 2691-95, Chuna Mandi, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 366 | CHANDER PALACE GUEST HOUSE 2689/8 Raj Guru Road Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 07.10.2024 |
| 367 | CORNER POINT 8210/13-A, Multani Dhanda, A.K Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.10.2024 |
| 368 | OASIS 8233,34/6 Multani Dhanda Arakashan Road Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 369 | SAHIB GUEST HOUSE 7779/XV, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 370 | HARSHA INTERNATIONAL AK-22, A.K. Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 371 | AMIT GUEST HOUSE AK-16 A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 372 | KARAN 46 Ran Kashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.10.2024 |
| 373 | DARPAN GUEST HOUSE 7923/15 Araknsha Road Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 374 | MOON PALACE DX 615, Mantola, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 375 | ROYAL PLAZA 8167, A.K. Road, Pahar Ganj Central District | 1 | 1,00,000 | 100000 | 11.10.2024 |
| 376 | SAGAR DX. 8145/7 Arakashan Road Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 377 | DOLLAR INN 904-A Gali Chandi Wali Main Bazar Main Bazar, Pahar Ganj Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 378 | HARI PIORKO INN 4778-A&B, 4779, 4781 (Part) Main Bazar, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 07.10.2024 |
| 379 | HARI PIORKO GRAND 4776, 4777 & 4781 (Part), Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 07.10.2024 |
| 380 | DIPLOMAT INN 8227, Gali No. 6, A.K. Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 381 | KC PLAZA 5588 Basant Road, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |

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| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|--------------------------|
| 382 | YATRI PALACE 4390/15, 16 Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 10.10.2024 |
| 383 | DIMPLE LODGE 4262-A Main Bazar 5619 Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 384 | KRISHNA DX. 5589 Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 385 | SHIV GUEST HOUSE 3494, Dariba Pan, Pahar Ganj Central District New Delhi-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 386 | PREET GUEST HOUSE 3442 Dariba Pan, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 387 | SHYAM PALACE 1254,1258,1259 & 1260 Bazar Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 08.10.2024 |
| 388 | RAMAN PALACE 1310-1311A, Sangtrashan Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 02.09.2024 |
| 389 | AURA PALACE 1414-1415 Gali Sangtrashan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 390 | ROYAL INN 9520 Gali No. 13 Multani Dhanda Furniture Market Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 09.10.2024 |
| 391 | WELCOME INN 4647, Shora Kothi, Main Bazar Paharganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 13.09.2024 |
| 392 | RAMA INN (M/S DELHI PAPER) & 4, A.K Municipal No.8539 Ram Nagar Pahar Ganj, Central District New Delhi:-110055 | 2 | 2,00,000 | 200000 | 29.08.2024 09.10.2024 |
| 393 | PRINCE PALACE 5117-5118 Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 31.08.2024 |
| 394 | CLASSIC PALACE 8678, A.K. Road, Paharganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 19.09.2024 |
| 395 | SAWAN PALACE 3840 Mandi Chowk Opp-New Delhi Railway Station, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 30.09.2024 |
| 396 | CITY HEART 2798, Raj Guru Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 24.09.2024 |
| 397 | D.SUITES 3311-14 Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |
| 398 | D INN 3685-89, 3691-92 & 3703/XV Gali Dariba Pan, Pahar Ganj New Delhi:-110055 | 1 | 1,00,000 | 100000 | 03.09.2024 |

1405

| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|---|------------------|-----------------------|-------------------------|--------------------------|
| 399 | K.V.M. INTERNATIONAL 4196, Bhagwati Bhawan, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 11.10.2024 |
| 400 | SILVER PALACE 614 Montola, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 11.10.2024 |
| 401 | AASHIRWAD GUEST HOUSE 4390/19, Rehman Street Katra Raiji Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 11.10.2024 |
| 402 | KAKA GUEST HOUSE 3440 IBA Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 16.10.2024 |
| 403 | CORAL PLAZA Gali No.7, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 14.10.2024 |
| 404 | SHREE RAM DX. 7978/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 28.10.2024 |
| 405 | REST POINT 7923, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 23.10.2024 |
| 406 | BASANT 5611 Basant Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 21.10.2024 |
| 407 | YUGH DELUXE 3979-83, Kaseruwalan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 14.10.2024 |
| 408 | HRIDAY INN T-119, T-340, General Market Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 11.10.2024 |
| 409 | J.P.INN 4400, Katra Raiji, Basant Road Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 15.10.2024 |
| 410 | NASEEB GUEST HOUSE 3441 IBA Pan, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 15.10.2024 |
| 411 | SAI PALACE 22, Krishna Market, Main Bazar, Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 15.10.2024 |
| 412 | CHETAK PALACE 4390/14 Basant Road Rehmani Mohalla Katra Raiji Pahar Ganj, Central District Delhi:-110055 | 1 | 1,00,000 | 100000 | 15.10.2024 |
| 413 | LAXMI NARAIAN PALACE 4390/17-18 Rehman Mohlla, Katra Rai Ji, Basant RD. Pahar Ganj, Central District, Delhi:-110055 | 1 | 1,00,000 | 100000 | 17.10.2024 |
| 414 | DELHI MAHARASHTRIYA SAMAJ 10085 Multani Dhanda D.B Gupta Road Pahar Ganj, Central District New Delhi:-110055 | 2 | 2,00,000 | 2,00,000 | 08.10.2024 24.10.2024 |
| 415 | YES PLEASE GUEST HOUSE T-106, General Market, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 100000 | 17.10.2024 |

1406

| S.No. | Name and address | No. of Bore well | Amount of EDC imposed | Amount of EDC deposited | Date of DD |
|-------|--|------------------|-----------------------|-------------------------|------------|
| 416 | STAR INTERNATIONAL 8172, A.K. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 18.10.2024 |
| 417 | AMAR 1647-48, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 100000 | 07.01.2024 |
| 418 | VIJAY INN 876 Gali Chandi Wali, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 551723 | 21.11.2024 |
| 419 | HRIDAY PALACE 3649, Gali Ram Nath Patwa, Dariba Pan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 002997 | 16.11.2024 |
| 420 | A-BROADWAY 7967/6 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055 | 1 | 1,00,000 | 707714 | 22.11.2024 |
| 421 | 3 STAR INTERNATIONAL 4070-71, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 212709 | 25.11.2024 |
| 422 | RHEA LODGE 4518 SBS Street, Paharganj Central District New Delhi:-110055 | 1 | 1,00,000 | 284238 | 25.11.2024 |
| 423 | STEP INN INTERNATIONAL DX. 3/6, D.B.G. Road, Pahar Ganj Central District New Delhi:-110055 | 1 | 1,00,000 | 005092 | 22.11.2024 |
| 424 | TWENTY TWENTY GUESTHOUS 3972-76, Kaseruwalan Pahar Ganj, Central District New Delhi:-110055 | 1 | 1,00,000 | 551762 | 09.05.2025 |

GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4635

Dated: 24.11.25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.

5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days** from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier EURO G. H. (EARLIER USA-1) 9057 & 9060/1 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4636

Dated: 24/11/25.

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

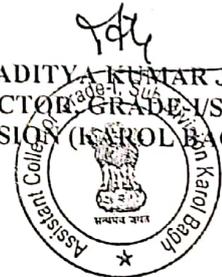
6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, SHIVAM PALACE 3174 Sangtrashan Road, Pahar Ganj, Central District, New Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4637

Dated: 24/11/25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, REVELS PLUM PLOT NO.7 D.B.G. Road, Pahar Ganj, Central District, Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1410

सत्यमेव जयते

GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4636

Dated: 24/11/25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.

5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, SPLASH 8332-36 Multani Dhanda Pahar Ganj, Central District New Delhi:-
110055 Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1411
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4639

Dated: 24.11.25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.

5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, VIN INN T-2565, Opp Nalwa Gali, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4640

Dated: 24/11/25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, KULDEEP LODGE 279 General Market, Pahar Ganj Central District New Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 464

Dated: 24/11/25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, RED ROSE INN 803 & 805, Gali Dore Wali, Main Bazar Pahar Ganj, Central District New Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/4642

Dated: 24/11/25.

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided **within three (3) days from the receipt of this notice**, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, SAMPURN INN XV/857, Mohalla Manota Gali Chandhi Wali Pahar Ganj, Central District New Delhi:-110055 (Hotel Aditya Inn)

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDREWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4643

Dated: 24-11-25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, SCOT GUEST HOUSE 4581, Main Bazar, Pahar Ganj Central District New Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1416



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-1/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4644

Dated: 24-11-25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/authorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided **within three (3) days from the receipt of this notice**, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, PRIYANKA 4449-50, Katra Rai Ji, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055

Amount: 2,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-1/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4645

Dated: 24/11/25.

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided **within three (3) days from the receipt of this notice**, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, HINDUSTAN INTERNATIONAL NO.1518, Sangatrashan Paharganj, Central District, New Delhi:- 110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4646

Dated: 24-11-25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.
5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, DARPAN PALACE 7923, Arakashan Road Pahar Ganj, Central District New Delhi-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4647

Dated: 24-11-25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022.

5. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

6. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, UDHAV PALACE 3317-21, Bagichi Babib Bux, Pahar Ganj Central District New Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4647

Dated: 24-11-25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, an amount of Rs. 2,00,000/- was imposed as Environmental Damage Compensation on your premises. However, you have partially deposited Rs. 1,00,000 EDC vide DD No. 04779 dated 30.08.2024 and the balance of Rs. 1,00,000/- is to be deposited in the form of DD in favor of "Delhi Pollution Control Committee";

4. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

5. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022;

6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided **within three (3) days from the receipt of this notice**, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, LAL HAVELI 8892-95 Multani Dhanda Pahar Ganj, Central District New Delhi:-
110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4649

Dated: 24-11-25

RECOVERY NOTICE

- 1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
- 2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
- 3. AND WHEREAS, an amount of Rs. 2,00,000/- was imposed as Environmental Damage Compensation on your premises. However, you have partially deposited Rs. 1,00,000 EDC vide DD No. 799039 dated 02.09.2024 and the balance of Rs. 1,00,000/- is to be deposited in the form of DD in favor of "Delhi Pollution Control Committee";
- 4. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
- 5. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022;
- 6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, PREM DX. 269- 70, GALI Chandi Wali, Pahar Ganj, Central District, New Delhi:- 110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4650

Dated: 29-10-25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, an amount of Rs. 2,00,000/- was imposed as Environmental Damage Compensation on your premises. However, you have partially deposited Rs. 1,00,000 EDC vide DD No. 009119 dated 30.08.2024 and the balance of Rs. 1,00,000/- is to be deposited in the form of DD in favor of "Delhi Pollution Control Committee";

4. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

5. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022;

6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

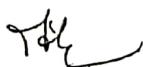
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided **within three (3) days from the receipt of this notice**, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, EVEREST PALACE 8244/6, A.K. Road, Pahar Ganj, Central District, New Delhi-110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE I/SDM
SUB DIVISION (KAROL BAGH)



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4657

Dated: 24-11-25

RECOVERY NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, an amount of Rs. 2,00,000/- was imposed as Environmental Damage Compensation on your premises. However, you have partially deposited Rs. 1,00,000 EDC vide DD No. 512139 dated 08.10.2024 and the balance of Rs. 1,00,000/- is to be deposited in the form of DD in favor of "Delhi Pollution Control Committee";
4. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
5. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed in O.A. 639/2022;
6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, WHITE EMPIRE 4451-52-55 Katra Rai Ji Main Bazar Pahar Ganj, Central District New Delhi:-110055

Amount: 1,00,000



ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)

GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4743

Dated: 2/12/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, an amount of Rs. 2,00,000/- was imposed as Environmental Damage Compensation on your premises. However, you have partially deposited Rs. 1,00,000 EDC vide DD No. 009119 dated 30.08.2024 and the balance of Rs. 1,00,000/- is to be deposited in the form of DD in favor of "Delhi Pollution Control Committee";

4. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

5. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;

6. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.

7. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

8. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, EVEREST PALACE 8244/6, A.K. Road, Pahar Ganj, Central District, New Delhi:- 110055

Amount: 1,00,000

ADITYA KUMAR JHA
 ASSISTANT COLLECTOR, GRADE-I/SDM
 SUB DIVISION (KAROL BAGH)



1425



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4744

Dated: 2/12/25

FINAL NOTICE

1. **WHEREAS**, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. **AND WHEREAS**, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. **AND WHEREAS**, an amount of Rs. 2,00,000/- was imposed as Environmental Damage Compensation on your premises. However, you have partially deposited Rs. 1,00,000 EDC vide DD No. 799039 dated 02.09.2024 and the balance of Rs. 1,00,000/- is to be deposited in the form of DD in favor of "Delhi Pollution Control Committee";
4. **AND WHEREAS**, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
5. **AND WHEREAS**, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;
6. **AND WHEREAS**, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.
7. **NOW THEREFORE**, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

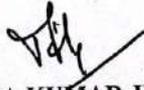
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

8. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided **within three (3) days from the receipt of this notice**, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, PREM DX. 269- 70, GALI Chandi Wali, Pahar Ganj, Central District, New Delhi:- 110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1426



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/4745

Dated: 2/12/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, an amount of Rs. 2,00,000/- was imposed as Environmental Damage Compensation on your premises. However, you have partially deposited Rs. 1,00,000 EDC vide DD No. 04779 dated 30.08.2024 and the balance of Rs. 1,00,000/- is to be deposited in the form of DD in favor of "Delhi Pollution Control Committee";
4. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
5. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;
6. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.
7. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

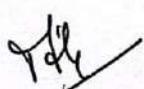
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

8. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, LAL HAVELI 8892-95 Multani Dhanda Pahar Ganj, Central District New Delhi:-
110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1427



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

Dated: 2/12/25

No F.SDM/KB/2025/4746

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;

5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.

6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, UDHAV PALACE 3317-21, Bagichi Babib Bux, Pahar Ganj Central District New Delhi:-110055

Amount: 1,00,000

ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1428



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

Dated: 21/12/25

No F.SDM/KB/2025/ 4747

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA.No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;
5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.
6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

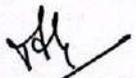
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, DARPAN PALACE 7923, Arakashan Road Pahar Ganj, Central District New Delhi-110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1429



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/4248

Dated: 21/12/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
 2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
 3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
 4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;
 5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.
 6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.
- Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

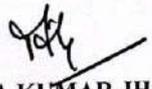
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, HINDUSTAN INTERNATIONAL NO.1518, Sangatrashan Paharganj, Central District, New Delhi:- 110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/4249

Dated: 21/12/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;
5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.
6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, PRIYANKA 4449-50, Katra Rai Ji, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055

Amount: 2,00,000

Vdh
ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1431



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

Dated: 21/11/25

No F.SDM/KB/2025/4250

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;

5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.

6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

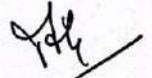
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, SCOT GUEST HOUSE 4581, Main Bazar, Pahar Ganj Central District New Delhi:-
110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4251

Dated: 21/11/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;
5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.
6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

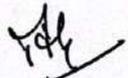
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, SAMPURN INN XV/857, Mohalla Manota Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 (Hotel Aditya Inn)

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



1433



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

Dated: 21/12/25

No F.SDM/KB/2025/4252

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified, as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;

5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.

6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited within seven (7) days from the receipt of this notice. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable, and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

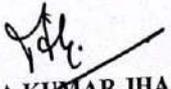
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, RED ROSE INN 803 & 805, Gali Dore Wali, Main Bazar Pahar Ganj, Central District New Delhi:-110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/4283

Dated: 21/11/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";

2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;

3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;

4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;

5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.

6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

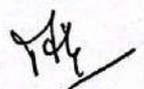
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, KULDEEP LODGE 279 General Market, Pahar Ganj Central District New Delhi:- 110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



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GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4254

Dated: 21/11/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;
5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.
6. NOW THEREFORE, in view of the aforementioned facts & reason, it is hereby directed that the amount of EDC specified below be deposited **within seven (7) days from the receipt of this notice**. Failure to deposit the amount within the specified time will result in the issuance of warrants for appearance, followed by the attachment of movable and immovable properties.

Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

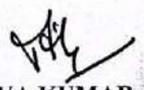
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, VIN INN T-2565, Opp Nalwa Gali, Chuna Mandi Pahar Ganj, Central District New Delhi-110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/435

Dated: 21/11/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
4. AND WHEREAS, the Delhi Pollution Control Committee vide letter dated 14.10.2025 directed to expedite the process of recovery of Environmental Damage Compensation imposed;
5. AND WHEREAS, a recovery notice dated 24.11.2025 was issued to deposit the amount of EDC. However, till date amount of EDC was not deposited to this office.
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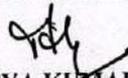
Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided **within three (3) days from the receipt of this notice**, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, SPLASH 8332-36 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/4356

Dated: 21/2/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
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 3. AND WHEREAS, the Delhi Pollution Control Committee has been further directed to take appropriate action for the recovery of the Environmental DC imposed on the violators as Arrears of Land Revenue in the event of non-compliance;
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- Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

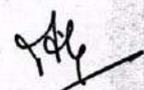
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, REVELS PLUM PLOT NO.7 D.B.G. Road, Pahar Ganj, Central District, Delhi:- 110055

Amount: 1,00,000


ADITYA KUMAR JHA
 ASSISTANT COLLECTOR, GRADE-I/SDM
 SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/ 4257

Dated: 21/11/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
2. AND WHEREAS, the amounts specified as interim Environmental Compensation shall be considered as provisional compensation and may be revised when further details, essential for determining the final EC, are made available by Delhi Jal Board;
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Account Details: Through Banker's Cheque/Demand Draft/RTGS/Online Banking in favour of Delhi Pollution Control Committee or DPCC:

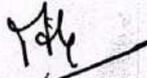
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier, SHIVAM PALACE 3174 Sangtrashan Road, Pahar Ganj, Central District, New Delhi:-110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)





GOVERNMENT OF NCT OF DELHI
IN THE COURT OF ASSISTANT COLLECTOR GRADE-I/SDM (KAROL BAGH)
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055.

No F.SDM/KB/2025/4278

Dated: 21/12/25

FINAL NOTICE

1. WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 25/2019 (Abdul Farukh Vs. Govt. of NCT of Delhi); IA No. 293/2023 "Pritpal Sharma Vs. Govt. of NCT of Delhi & Ors" and MA No. 24/2023 in OA No. 33/2022 "Ganesh Prasad vs. Govt. of NCT of Delhi & Ors" & Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs. Govt. of NCT of Delhi & Ors regarding the illegal extraction of ground water has issued a number of directions regarding sealing of illegal/unauthorized borewells and levying of appropriate Environment Damage Compensation on such violators based on the principal of "Polluter Pays";
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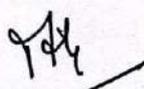
| | |
|-----------------|------------------------------------|
| Account Number: | 40071442347 |
| IFSC Code | SBIN0005715 |
| Branch: | SBI Kashmere Gate Branch, Delhi-06 |

7. In the event that the EDC has already been submitted to the DPCC, the supporting documents confirming such submission must be provided within three (3) days from the receipt of this notice, failure of which will result into proceedings as per extant law/rules/regulations/order made thereof.

To:

Name and Address: Owner/Occupier EURO G. H. (EARLIER USA-1) 9057 & 9060/1 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055

Amount: 1,00,000


ADITYA KUMAR JHA
ASSISTANT COLLECTOR, GRADE-I/SDM
SUB DIVISION (KAROL BAGH)



| | | |
|---|---|---|
|  | DELHI JAL BOARD: GOVT. OF NCT OF DELHI OFFICE OF THE EXECUTIVE ENGINEER(C)-15 ARAM BAGH NEAR DAV PUBLIC SCHOOL PAHARGANJ, NEW DELHI-110055 |  |
|---|---|---|

No. DJB /EE(Civil)-15/2025 / 406

Dated:-03.12.2025

The SDM
 Karol Bagh, Govt. of NCT of Delhi
 Jhandewalan, New Delhi

Subject: Submission of Information Regarding Ground Water Extraction by Hotels/Guest Houses in Paharganj Area

In reference to the subject cited and the voluntary disclosure received from various Hotels/Guest Houses in the Paharganj area regarding extraction of ground water through tube wells/bore wells, it is submitted that:

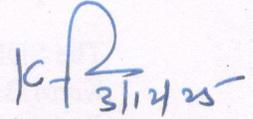
- Delhi Jal Board (DJB) is already providing regular water supply in the Hotels/Guest House and collecting water bills and sewerage maintenance charges as per DJB norms from the Hotels/Guest Houses, wherever applicable. Hotels/Guest houses have water and sewer connections for that purpose and have water meter installed for that.
- Further, against extraction of water by borewells DJB has also been collecting additional sewerage charges from these hotels @ ₹2,000 per month (In slab of 0 to 50 rooms as per room capacity in accordance with Delhi Water Board Act, 1998 and Delhi water & sewer tariff and metering regulation of 2012), since 2015 till date.
- In addition to the water charges levied on piped water supply, Water Cess on borewell/tubewell @ ₹1,670 per month amounting to ₹24.42 lakhs upto year 2020 was also collected as per DJB Office Order No. DJB/DOR/Creating Separate Head/2015/7963 dated 08.07.2015. However, the same was stopped as per DJB Office Order No. DJB/DOR/166/2020/6277 dated 17.11.2020 in view of abolition of Cess Act citing latest guidelines of CGWA. After that there was no provision of water cess/tariff or charges on borewell extracted ground water.

As per the direction of the Hon'ble NGT dated 10.09.2025 and your office letter seeking information regarding the quantity of ground water extracted by Hotels/Guest Houses in the Paharganj area, the ground water extraction has been assessed on the basis of water meters

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installed on borewells in 22 hotels / guest houses. The discharge reading have been taken for these 22 borewell meters.

According to discharge readings and no. of rooms per hotel, the calculation of the extracted water is being done, which will be submitted to your good office within two weeks time.



(K.N.Ojha)
EE(Civil)-15